



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[ For Tuesday,10th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**  
**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 2

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR FRESH ADMISSION WITH STAY/BAIL -</b>				
1	<a href="#">WA/304/2024</a> FIXED	RAKESH KUMAR SINGH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MR H K SARMA MS K SARMA	SC, FOREST
2	<b>WITH</b> <a href="#">WA/276/2024</a>	RAKESH KUMAR SINGH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MR H K SARMA MS K SARMA	SC, FOREST
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
3	<a href="#">WA/113/2024</a> FIXED	NAYANJYOTI SELF HELP GROUP <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	GA, ASSAM MS. T SOM (r-6) MR H DAS (r-6) MR. P TELI (r-6) SC, FISHERY
	<b>WITH</b> <a href="#">I.A.(Civil)/1062/2024</a> in <a href="#">WA/113/2024</a>	NAYANJYOTI SELF HELP GROUP <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	GA, ASSAM SC, FISHERY
	<b>WITH</b> <a href="#">I.A.(Civil)/1891/2024</a> in <a href="#">WA/113/2024</a>	NATUN MELENG MEEN SILPA SAMABAI SAMITY LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. T SOM MS. T SOM MR H DAS MR. P TELI	GA, ASSAM SC, FISHERY
4	<b>WITH</b> <a href="#">WA/120/2024</a>	KUMAR KAIBARTA GAON MEEN SILPA SAMABAI SAMITY LTD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM MS SABINA AHMED	MR. M K CHOUDHURY (r-5) GA, ASSAM MS. T SOM (R-2) MR S KHOUND (r-5) MR H DAS (R-2) MR D J MEDHI (r-5) MR. P TELI (R-2) SC, FISHERY
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				

5	<a href="#">WA/29/2024</a> CAVT. NO.13272/023, FIXED, CAVT./1327/2023	ASSAM GRAMIN VIKASH BANK AND 3 ORS. <b>Versus</b> RAMKRISHNA SARMA	MR. A DHANUKA	MR. D DAS SR. ADV MR. R B PHOOKAN MS U SHARMA MS S SHARMA MR P R SARMA FOR CAVEATOR
<b>HEARING</b>				
6	<a href="#">WP(C)/2518/2016</a> WITH AFFIDAVIT FILE	THE UNION OF INDIA <b>Versus</b> MD. SOHRAB ALI and 27 ORS	MR.S C KEYAL ASSTT.S.G.I.	MR. M KHAN(R-1-4) MRJ RAHMAN(R-1-4)
7	<a href="#">WA/106/2019</a>	SMTI MINA DEVI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R P KAKOTI SR. ADV. MR. N ISLAM MS. L WAJEEDA	SC, EDU
8	<a href="#">WA/154/2019</a>	THE BODOLAND UNIVERSITY <b>Versus</b> SMT. NIJIRA BRAHMA AND 3 ORS.	MR.K K DEY MR.K K DEY MR V K BAROOAH SC, BODOLAND UNIVERSITY MR S BAISHYA	SC, HIGHER EDU MR. P MAHANTA MR. R B GOHAIN MR P AGARWAL
9	<b>WITH</b> <a href="#">WA/151/2017</a>	DR SMT SHARMISTHA BRAHMA KOUR <b>Versus</b> SMT NIJIRA BRAHMA and and 3 ORS	MR.K N CHOUDHURY MR.P MAHANTA MR.R B GOHAIN	SC, BTC SC, HIGHER EDUCATION
10	<a href="#">WA/209/2019</a> WITH WP(C)/5637/2015 (D/O)	MOIDL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N N KARMAKAR MUSTAFIJUR RAHMAN	GA, ASSAM
11	<a href="#">WP(C)/646/2019</a>	C. VINOD AND 4 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	MR. S C KEYAL (ASSTT.S.G.I.) MR. R K D CHOUDHURY ASSTT.S.G.I. SC, UPSC
12	<a href="#">WP(C)/4062/2019</a>	UJJAL DUTTA AND 19 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. P K DEVI MR. C P SHARMA	GA, ASSAM S N SARMA MR. K KALITA
13	<a href="#">WA/298/2021</a> IN WP(C)/7056/2013 (D/O), B/O	UNION OF INDIA AND 3 ORS <b>Versus</b> BIKRAM RANA	MR. S C KEYAL MR. B CHAKRABORTY ASSTT.S.G.I.	MR. B CHETRI FOR CAVEATOR
14	<a href="#">PIL/60/2022</a>	JUSTICE (RETD.) MR. BASU DEO AGARWAL <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR D DEKA MR N J KUMAR	GA, ASSAM ASSTT.S.G.I.
15	<a href="#">WA/327/2022</a> FIXED	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR. <b>Versus</b> ANKITA DIDWANIA	MR. D SAIKIA MR. B GOGOI MR P NAYAK MR A CHALIHA MR DEBANUJ DUTTA	MR. A GOYAL MR. A GOYAL MR. A CHOUDHURY MR. A CHOUDHURY
16	<a href="#">WP(C)/1790/2023</a> FIXED, WITH WP(C)179(K)/2022	TEPUNOL YORE AND 3 ORS. <b>Versus</b> THE STATE OF NAGALAND AND 5 ORS.	MR D K MISHRA MR B PRASAD MR P J BORAH	MR. K N CHOUDHURY MR S BORGHAIN (R- 6) MR. D J DAS (r-2,4) MS N MAHANTA (r-2,4) N GAUTAM (r-2,4) GA, NAGALAND
	<b>WITH</b> <a href="#">I.A.(Civil)/1650/2023</a> in WP(C)/1790/2023	TEPUNOL YORE AND 3 ORS. <b>Versus</b> THE STATE OF NAGALAND AND 5 ORS.	MR D K MISHRA MR B PRASAD MR P J BORAH N GAUTAM (r-2,4)	GA, NAGALAND

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LEAVE NOTE OF ADVOCATES FOR 10/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
6)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
7)	MR. A MANNAF	27-08-2024	To	13-09-2024
8)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
9)	MR. R ALI	01-09-2024	To	10-09-2024
10)	MR. N SHARMA	09-09-2024	To	22-09-2024
11)	MR I HASSAN	03-09-2024	To	10-09-2024
12)	T A LASKAR	05-09-2024	To	10-09-2024
13)	MD. I HUSSAIN	09-09-2024	To	13-09-2024
14)	MR. S A AHMED	05-09-2024	To	10-09-2024
15)	MR. R K BHATRA	15-09-2024	To	20-09-2024
16)	MR. A K PURKAYASTHA	09-09-2024	To	10-09-2024
17)	MR. S SHARMA	09-09-2024	To	10-09-2024
18)	MR D C K HAZARIKA	09-09-2024	To	12-09-2024
19)	MR. P P BARUAH	13-09-2024	To	20-09-2024
20)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

COURT NO: 2

[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-I, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/6330/2022</a> PART-HEARD, FIXED	DR. BHUPEN SARMAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. U K NAIR MR. S CHAKRABORTY, AMICUS CURIAE MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	MR D KALITA (R-4) MR D KALITA (R-4) GA, ASSAM MRS. R DEVI, CGC MR. D NATH (R-4) MR. D NATH (R-4) ASSTT.S.G.I.
<b>ORDERS</b>				
2	<a href="#">Review.Pet./116/2023</a> IN WP(C)/278/2022 (D/O), FIXED	MONOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	SC, SEC. EDU.
3	<b>WITH</b> <a href="#">WP(C)/4580/2023</a>	MONOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	MR. A DEKA (r-5) SC, SEC. EDU.
	<b>WITH</b> <a href="#">I.A.(Civil)/3017/2023</a> in WP(C)/4580/2023	JAHANGIR SHEIKH, <b>Versus</b> MONOWAR HUSSAIN AND 4 ORS.	MR. A DEKA MS L HMAR	MR. I H SAIKIA SC, SEC. EDU.

LEAVE NOTE OF ADVOCATES FOR 10/09/2024

1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
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12)	T A LASKAR	05-09-2024	To	10-09-2024
13)	MD. I HUSSAIN	09-09-2024	To	13-09-2024
14)	MR. S A AHMED	05-09-2024	To	10-09-2024
15)	MR. R K BHATRA	15-09-2024	To	20-09-2024
16)	MR. A K PURKAYASTHA	09-09-2024	To	10-09-2024
17)	MR. S SHARMA	09-09-2024	To	10-09-2024
18)	MR D C K HAZARIKA	09-09-2024	To	12-09-2024
19)	MR. P P BARUAH	13-09-2024	To	20-09-2024
20)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/3699/2024</a> FIXED	KHARIKUL HUSSAIN <b>Versus</b> THE KENDRIYA VIDYALAYA SANGATHAN AND ANR (F)	MR. S I HUSSAIN MR. N H BARBHUIYA	SC, KVS
2	<a href="#">WP(C)/4239/2024</a> FIXED	DARUL ZANNAT AKAND <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR J ABEDIN MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS. U NANDA MS A BORAH MR. A K DAS	SC, SEC. EDU.
3	<a href="#">WP(C)/4522/2024</a> FIXED	DIPIKA HOJAI <b>Versus</b> THE NORTH CAACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS	MR. B BARUAH MR U RONGPI	SC, N C HILLS
<b>ADMISSION</b>				
4	<a href="#">WP(C)/5428/2019</a> B/O	O. ANJANA DEVI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. B U AHMED MR. M K CHOUDHURY MR K UDDIN MR. A K AZAD MR. A.U. AHMED MS. H SARMA MR. M SARMA	SC, HIGHER EDU GA, ASSAM MR G CHOUDHURY (SC APSC)(R-5) SC, N C HILLS
	<b>WITH</b> <a href="#">I.A.(Civil)/2939/2019</a> in WP(C)/5428/2019	O. ANJANA DEVI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. B U AHMED MR K UDDIN MR. A U AHMED	SC, HIGHER EDU GA, ASSAM SC, APSC SC, N C HILLS
5	<a href="#">WP(C)/4740/2020</a> CAVT. NO.06442/020, FIXED	DR. RUNMONI BORAH PHUKAN <b>Versus</b> THE KRISHNA KANTA HANDIQUI STATE OPEN UNIVERSITY AND 9 ORS	MR S N SARMA SENIOR ADVOCATE MR. R K BORAH MR. D J DAS MR. K KALITA	SC, HIGHER EDU MR. D GOSWAMI MR. S M BARUAH SC, KKHSOU FOR CAVEATOR

6	<a href="#">WP(C)/3157/2021</a> FIXED	SATYA NARAYAN BHARALI <b>Versus</b> THE COMMISSIONER AND SECRETARY DEPARTMENT OF ELEMENTARY EDUCATION AND 7 ORS	MR. B K DAS	SC, ELEM. EDU GA, ASSAM MRS. K DEVI (r-7) MR. B CHOUDHURY (SC, SSA) B. M. KALITA (r-7) MS S A KHALIFA (r-7) MS. B. BANIA (r-7)
	<b>WITH</b> <a href="#">I.A.(Civil)/3611/2022</a> in WP(C)/3157/2021	NIRODA BORAH, <b>Versus</b> SATYA NARAYAN BHARALI AND 6 ORS.	MRS. K DEVI MS S A KHALIFA MS. B. BANIA	GA, ASSAM
7	<a href="#">WP(C)/2499/2022</a> FIXED, WITH WP(C)/3031/2020 (D/O)	MOKBUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A DEKA	SC, ELEM. EDU MR H R A CHOUDHURY (r- 7) GA, ASSAM MR F U BARBHUIYA (R-8) MR F U BARBHUIYA (R-8) MR. H ALI (R-8) MS S DAS (r-7)
8	<a href="#">WP(C)/3898/2022</a> FIXED	BIKASH DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. S K DAS MR R KARIM MR R KARIM MR D BARMAN	MR. T J MAHANTA (r-4) MR. N I KHAN (r-4) MR. S Z RAHMAN (r-4) MR. A BORUA (r-4) SC, SEC. EDU.
9	<a href="#">WP(C)/1623/2023</a> FIXED	SULTANA AHMED <b>Versus</b> COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 4 ORS	MS. N S THAKURIA MR. G K THAKURIA	MR. R DE (R4, R5) SC, SEC. EDU.
10	<a href="#">WP(C)/2838/2023</a> FIXED	ATANU MOHAN SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P TALUKDAR MS D ANGANA	GA, ASSAM MS. N S THAKURIA (R4) SC, SEC. EDU.
	<b>WITH</b> <a href="#">WP(C)/255/2023</a>	BHORATH CH BHAR AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU.
12	<a href="#">WP(C)/6595/2023</a> FIXED	SUPARNA ROY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR. S K GHOSH MS F AHMED MS. B. HAZARIKA	SC, ELEM. EDU MR F U BARBHUIYA (r-7) MS S DAS (r-7)
	<b>WITH</b> <a href="#">I.A.(Civil)/499/2024</a> in WP(C)/6595/2023	SUPARNA ROY, <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S K GHOSH	SC, ELEM. EDU
	<b>WITH</b> <a href="#">Cont.Cas(C)/206/2024</a>	SUPARNA ROY <b>Versus</b> SURANJANA SENAPATI	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	
14	<a href="#">WP(C)/1492/2024</a>	SUPARNA ROY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	SC, ELEM. EDU
	<b>WITH</b> <a href="#">WP(C)/2724/2024</a>	SUPARNA ROY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	SC, ELEM. EDU
16	<a href="#">WP(C)/126/2024</a> FIXED	HAMIDA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK R KHATUN	SC, ELEM. EDU GA, ASSAM MR. M A SHEIKH (R-9) MS C MEDHI (R-9) MR. P. NAIK SC, FINANCE
	<b>WITH</b> <a href="#">WP(C)/1949/2021</a>	SHEIKH MEHBUB ALOM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH MR. N M SARKAR MS F INTAZ	SC, ELEM. EDU GA, ASSAM MR. M U MONDAL MS. N NASRIN MD. I H KHAN

18	<b>WITH</b> <a href="#">WP(C)/2083/2021</a>	SHAH ALOM SHEIKH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH MR. N M SARKAR MS F INTAZ	SC, ELEM. EDU GA, ASSAM
19	<a href="#">WP(C)/904/2024</a> B/O	RASHIDUL ISLAM MANDAL <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, SSUHS SC, N M C SC, HEALTH
20	<a href="#">WP(C)/955/2024</a> B/O	TARIQ HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, SSUHS SC, N M C SC, HEALTH
<b>ORDERS</b>				
21	<a href="#">Cont.Cas(C)/606/2023</a> FIXED	NUR HUSSAIN PRODHANI <b>Versus</b> NARAYAN KONWAR, IAS	MR. M R KHANDAKAR	MR B KAUSHIK
22	<a href="#">I.A.(Civil)/734/2024</a> FIXED in WP(C)/194/2022 <b>WITH</b> <a href="#">WP(C)/194/2022</a>	RENU BARMAN (HEAD MASTER) <b>Versus</b> MRS KALYANI DEVI AND 5 ORS  MRS KALYANI DEVI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B K DAS MR. A K BARUAH  MR. B K DAS M N KHAN MR. K KALITA MS. B BHATTACHARJEE	SC, ELEM. EDU  SC, ELEM. EDU GA, ASSAM MR. A K BARUAH(R-6,7) MR. N MAHAJAN (R-6,7) MR. A DAS (R-6,7) MR. R A PRAMANIK (r-6)
23	<a href="#">I.A.(Civil)/1350/2024</a> FIXED in WP(C)/714/2022 <b>WITH</b> <a href="#">WP(C)/714/2022</a>	DIRECTOR OF EMPLOYMENT AND CRAFTSMAN TRAINING AND ANR <b>Versus</b> PAPARI BARMAN AND 2 ORS  PAPARI BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S P DAS  MR MINTU SAIKIA	MR. B GOGOI, SC, FINANCE DEPARTMENT, ASSAM.  GA, ASSAM SC, AG MR S P DAS (R.Nos. 3 & 4) MR. B GOGOI, SC, FINANCE DEPARTMENT, ASSAM.
24	<b>WITH</b> <a href="#">Cont.Cas(C)/769/2023</a>	PAPARI BARMAN <b>Versus</b> PABAN KR BORTHAKUR, I.A.S. AND 3 ORS	MR MINTU SAIKIA MR J FIRDAUS MS R DUTTA	
25	<a href="#">I.A.(Civil)/2538/2024</a> FIXED in WP(C)/3137/2014 <b>WITH</b> <a href="#">WP(C)/3137/2014</a>	SMTI KARABI DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS  SMTI KARABI DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS N J BEGUM  MR N DUTTA MR. M BHAGABATI MSG BORA MR. N N B CHOUDHURY MR.U K NAIR MR. K H KHANDAKAR MS. M HAZARIKA MR. K M HASSAN MS N J BEGUM	SC, HIGHER EDU  MR.M K CHOUDHURY MS.B TALUKDAR MR T CHAKRABORTY (R- 3,4) MR. D CHOUDHURY (R-3,4) MR.A BORGOHAIN SC, EDU MR.S BORTHAKUR
	<b>WITH</b> <a href="#">I.A.(Civil)/1824/2017</a> in WP(C)/3137/2014	SMTI KARABI DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MSG BORA MR.U K NAIR	MR.M K CHOUDHURY MS.B TALUKDAR SC, EDU MR.A BORGOHAIN MR.S BORTHAKUR
	<b>WITH</b> <a href="#">I.A.(Civil)/639/2022</a> in WP(C)/3137/2014	SMTI KARABI DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M BHAGABATI MS.B TALUKDAR	MR. S BORTHAKUR SC, EDU
	<b>WITH</b> <a href="#">I.A.(Civil)/1350/2022</a> in WP(C)/3137/2014	KARABI DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M BHAGABATI MR. U K NAIR MS.B TALUKDAR	SC, HIGHER EDU MR.S BORTHAKUR



26	<b>WITH</b> <a href="#">WP(C)/3135/2014</a>	SMTI GEETILEKHA DEVI <b>Versus</b> THE STATE OF ASSAM and 3 ORS	MR N DUTTA MR. M BHAGABATI MSG BORA MR. N N B CHOUDHURY MR.U K NAIR MS. M HAZARIKA	MR.M K CHOUDHURY MS.B TALUKDAR MR T CHAKRABORTY (R-3,4) MR. D CHOUDHURY (R-3,4) MR.S BORTHAKUR MR.A BORGOHAIN SC, EDU
	<b>WITH</b> <a href="#">I.A.(Civil)/1823/2017</a> in WP(C)/3135/2014	SMTI GEETILEKHA DEVI <b>Versus</b> THE STATE OF ASSAM and 3 ORS	MSG BORA MR.U K NAIR	MR.M K CHOUDHURY MS.B TALUKDAR SC, EDU MR.S BORTHAKUR MR.A BORGOHAIN
27	<b>WITH</b> <a href="#">WP(C)/3136/2014</a>	SMTI TULIKA CHOWDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR N DUTTA MR. M BHAGABATI MSG BORA MR. N N B CHOUDHURY MR.U K NAIR MR. K H KHANDAKAR MS. M HAZARIKA MR. K M HASSAN MS N J BEGUM	MR.M K CHOUDHURY MR. A CHAMUAH (SC, UGC, R-5) MS.B TALUKDAR MR T CHAKRABORTY (R-3,4) MR. D CHOUDHURY (R-3,4) MR.A BORGOHAIN MR.S BORTHAKUR SC, EDU
	<b>WITH</b> <a href="#">I.A.(Civil)/1822/2017</a> in WP(C)/3136/2014	SMTI TULIKA CHOWDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MSG BORA MR.U K NAIR	MR.M K CHOUDHURY MS.B TALUKDAR SC, EDU MR.A BORGOHAIN MR.S BORTHAKUR
<b>HEARING</b>				
28	<a href="#">WP(C)/926/2015</a> FIXED, WITH WP(C)/2006/2013 (D/O)	BINDU BASHI MONDAL <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.M A I HUSSAIN DR.B AHMED MRA R BHUYAN MR.A U AHMED	MR.S DAS(R-8-9) MR. S BHATTACHARJEE SC, ELEMENTARY EDUCATION SC, BTC MR.H A SARKAR(R-8-9)
29	<a href="#">WP(C)/3485/2021</a> FIXED	VIKRANT SINGH <b>Versus</b> THE INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI AND 3 ORS	MS. D GHOSH MR SAURADEEP DEY MR I CHAKMA	MR A B DEY MR. S SUTRADHAR SC, IIT MS. D D BARMAN
	<b>WITH</b> <a href="#">I.A.(Civil)/1642/2022</a> in WP(C)/3485/2021	VIKRANT SINGH <b>Versus</b> THE INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI AND 3 ORS	MS. D GHOSH MR SAURADEEP DEY	MR H DAS (R-2) SC, IITG
30	<a href="#">WP(C)/8202/2022</a> FIXED	DIPIKA DEVI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR D N BHATTACHARYYA	MR. D KALITA (R- 5) SC, SEC. EDU. SC, FINANCE
31	<a href="#">WP(C)/626/2023</a> FIXED	PREMANANDA RAY AND 119 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MD A HUSSAIN MR. A S CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
32	<a href="#">WP(C)/935/2023</a> FIXED	PARAMA BORA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A R BHUYAN MR N Z CHOUDHURY	SC, SEC. EDU.
33	<a href="#">WP(C)/1321/2023</a> FIXED	AZHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MRS. J BEGUM	SC, ELEM. EDU SC, SSA SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 10/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
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20)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,10th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 5**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/6763/2023</a> B/O	PRAVHAKAR DAS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR H K DAS MR. U PATHAK MR A CHAKRABORTY MR A CHETIA MR N K SARMA	MR. S S ROY (C.G.C.) DY.S.G.I.
2	<a href="#">WP(C)/6886/2023</a> FIXED	GS 192257X MD HASHIM ANSARI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. D BORAH	MR. B CHAKRAVARTY MS. R B BORA SC, ICAR DY.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/152/2024</a> in WP(C)/6886/2023	THE UNION OF INDIA AND 5 ORS <b>Versus</b> GS 192257X MD HASHIM ANSARI	DY.S.G.I.	MR. D BORAH
3	<a href="#">WP(C)/667/2024</a> FIXED	MRITUNJAY SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	MR. S BANIK MS F BEGUM	GA, ASSAM SC, SEBA
4	<a href="#">WP(C)/1590/2024</a> FIXED	AJAY KUMAR HANDIQUE @ AJAY KR HANDIQUE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA	GA, ASSAM
5	<a href="#">WP(C)/2933/2024</a> FIXED	RAMUDGAR YADAV <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. A SARMA MR. K KALITA MR. A D CHOUDHURY MS G SWAMI	MR. P K ROY(R-2 TO 7) MR. S K CHAKRABORTY(R- 2 TO 7) MRS. A CHAKRABORTY(R-2 TO 7) DY.S.G.I. SC, F C I
<b>HEARING</b>				
6	<a href="#">WP(C)/874/2013</a> PART-HEARD	PUTUL SAIKIA @ NIPEN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.T J MAHANTA MR.T J MAHANTA MS.P BHATTACHARYA MR.B BORA MR. A BARUAH MS.D DUTTA	GA, ASSAM MR.A NATH MR. A. KASHYAP, SC, APDCL MR.S BARUA MR. T. C. CHUTIA, ADDL. SR. GA, ASSAM MR. S. DUTTA,SC, REVENUE

7	<b>WITH</b> <a href="#">WP(C)/1975/2012</a>	SMTI BIJU SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ORS	MS.P BHATTACHARYA MR.P P DUTTA MS.D DUTTA MR.A BHATTACHARYA MR.S K MEDHI	DR.B P TODI GA, ASSAM MR.A NATH SC, A S E B SC, REVENUE
8	<a href="#">WP(C)/5258/2015</a> PART-HEARD	SRI JIRSONG TERANG <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR.U K NAIR MR. U K BARMAN MR. J PATOWARY MR.A CHETRY MR. M KALITA MR H ALI MR. D K BAIDYA MR D PEGU MR. R KONWAR	GA, ASSAM MR.M MAHANTA(R-8,9&10) MR H BEZBARUA MR.M CHOUDHURY(Sr.Adv.)(R-8,9&10) MR.V A CHOWDHURY(R-8,9&10) MR J CHUTIA SC, K A A C MR.P K MUNIR(R-8,9&10)
9	<a href="#">WP(C)/4276/2018</a> FIXED	BHARAT THAKUR <b>Versus</b> UNION OF INDIA AND 2 ORS.	MR. A K SHARMA MS. A DAS	MRS. A GAYAN (CGC) ASSTT.S.G.I.
10	<a href="#">WP(C)/5193/2018</a> FIXED	ON THE DEATH OF RAMESH KUMAR SHARMA HIS LEGAL HEIR ANNU SHARMA AND ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. S DUTTA MR S CHOUDHURY MR. H DAS	MRS. A GAYAN, CGC ASSTT.S.G.I.
11	<a href="#">WP(C)/3/2019</a>	IKBAL HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	GA, ASSAM MR. J HANDIQUE (SC, REVENUE DEPT.)
12	<a href="#">WP(C)/4314/2020</a> FIXED	MANOJ KUMAR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. S MUKTAR MR A N IQBAL	MR. S K MEDHI MR. A K DUTTA ASSTT.S.G.I.
13	<a href="#">WP(C)/4489/2022</a> FIXED	TRILOSON BORO <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR I RAFIQUE MS. S DEVI MS A AFREEN	GA, ASSAM
14	<a href="#">WP(C)/419/2023</a>	SMITA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A CHAMUAH MR. S D ROY MS. J GAYAN	SC, FINANCE GHC

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LEAVE NOTE OF ADVOCATES FOR 10/09/2024

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 7

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">W.P.(CrI.)/23/2024</a> FIXED	SIEMTHANG HMAR AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. D GHOSH MS N DEKA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA MR. COLIN GONSALVES	GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/2363/2024</a> <b>in</b> W.P.(CrI.)/23/2024	SIEMTHANG HMAR AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. D GHOSH MS. D GHOSH MS N DEKA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA	GA, ASSAM
<b>ORDERS</b>				
2	<a href="#">MC/44/2024</a> B/O, IN WP(C)/4864/2018 (D/O) <b>in</b> WP(C)/4864/2018	ABUL @ ABDUL HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR J ISLAM	SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3	<a href="#">I.A.(CrI.)/603/2024</a> FIXED, WITH LCR 5 NOS., P.B.-2, OFFICE NOTE <b>in</b> CrI.A./204/2022 <b>WITH</b> <a href="#">CrI.A./204/2022</a>	BRAJESWAR BORDOLOI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR D K BHATTACHARYYA MR A ATREYA	PP, ASSAM
		BRAJESWAR BORDOLOI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA MR A ATREYA	PP, ASSAM
<b>HEARING</b>				
4	<a href="#">WP(C)/710/2017</a> WITH LCR	ABDUL AJID @ MD. HARZID ALI <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MRH I CHOUDHURY MR.D HUSSAIN MR.A M ALAMAN MR.A S TAPADER	GA, ASSAM(R-2-5) ASSTT.S.G.I.(R-1)

5	<a href="#">WP(C)/726/2017</a> WITH LCR	ISRAFIL ALI @ ISRAHIL ALI <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MR.A MATIN MR.J M SULAIMAN	GA, ASSAM ASSTT.S.G.I.
6	<a href="#">WP(C)/760/2017</a> WITH LCR	SAIF UDDIN @ MD. SARIF UDDIN <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MRH I CHOUDHURY MR.D HUSSAIN MR.A M ALAMAN MR.A S TAPADER	GA, ASSAM ASSTT.S.G.I.
7	<a href="#">WP(C)/780/2017</a> WITH LCR	ABDUL KADIR <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.Z HAMMAD MR.R A CHOUDHURY MDE AHMED	GA, ASSAM ASSTT.S.G.I.
8	<a href="#">WP(C)/781/2017</a> WITH LCR	KULSUM BIBI <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.Z HAMMAD MR. E AHMED MR.R A CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
9	<a href="#">WP(C)/790/2017</a> WITH LCR	SHER MOHAMMAD @ SHAR MOHAMMAD ALI <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.A R SIKDAR MR.N AHMED MR.A KALAM	GA, ASSAM ASSTT.S.G.I.
10	<a href="#">WP(C)/863/2017</a> WITH LCR	ABDUL AWAL @ ABDUL AWAL SK <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.J MOLLAH MS.A BHANU MS.S P DAS	GA, ASSAM ASSTT.S.G.I.
11	<a href="#">WP(C)/875/2017</a> WITH LCR	NUR ISLAM <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.S BORA MR.A GANGULY MR.A BORA	GA, ASSAM ASSTT.S.G.I.
12	<a href="#">WP(C)/3610/2017</a> WITH LCR	KOMELA KHATUN <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MRS.S AZIZ MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
13	<a href="#">WP(C)/4084/2017</a> WITH LCR	TOJER ALI @ TAJER ALI <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MS.K DEVI MR. M KHAN MRJ RAHMAN	GA, ASSAM ASSTT.S.G.I.
14	<a href="#">WP(C)/4176/2017</a> WITH LCR	SABITUN NESSA @ SABIRAN NESSA <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.A ALI MR.M H TALUKDAR	GA, ASSAM(R. 2,3 & 4.) ASSTT.S.G.I.(R. 1.)
15	<a href="#">WP(C)/5938/2017</a> WITH LCR, OFFICE NOTE	AKHAIL NOMO DAS @ AKHIL DAS <b>Versus</b> THE UNION OF INDIA and 5 ORS.	MR.A K DUTTA MR.B PURKAYASTHA MR.S SUTRADHAR	GA, ASSAM ASSTT.S.G.I.
16	<a href="#">WP(C)/6128/2017</a> WITH LCR	FAJILA KHATUN @ FAJILA BEGUM <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.T H HAZARIKA MR. S DEKA MR.M CHETIA MR.A RASHID MR.K ISLAM	GA, ASSAM ASSTT.S.G.I.
17	<a href="#">WP(C)/6132/2017</a> WITH LCR	ABDUL KALAM @ ABUL KALAM <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.M U MAHMUD MR.A DAS MR.R BORAH MD.S ISLAM MS.C KALITA MR.S HOQUE MR.M ALI	GA, ASSAM ASSTT.S.G.I.
18	<a href="#">WP(C)/7685/2019</a> WITH LCR	MANIK KARMAKAR <b>Versus</b> UNION OF INDIA AND 5 ORS	MR P C DEY MR S CHAKRABORTY MR S CHOUDHURY MR I HOQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
19	<a href="#">Review.Pet./116/2021</a> IN WP(C)/4274/2017 (D/O), WITH LCR	ROKIA KHATUN @ ROKIYA KHATUN <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. M U MAHMUD MR S H MAHMUD MS R ALI	GA, ASSAM SC, NRC SC, F.T SC, ECI
20	<a href="#">WP(C)/6622/2021</a> FIXED	THE UNION OF INDIA AND 3 ORS. <b>Versus</b> PARAG BARMAN	MR A DASGUPTA MR S CHAKRABORTY	MR. U K NAIR MR H K DAS MR. M P SARMA MS D MAHANTA MR N K SARMA

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BEFORE:

**HONOURABLE MR. JUSTICE NELSON SAILO**

COURT NO: 8

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/3837/2021</a> FIXED	ANIL KUMAR BARMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR J ABEDIN MR. K I MAZUMDER MR. R. ALI MS. N DUTTA	SC, AG SC, IRRIGATION
2	<a href="#">WP(C)/5478/2021</a> FIXED	BONIL JOHORI <b>Versus</b> THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	SC, N C HILLS
3	<b>WITH</b> <a href="#">WP(C)/5444/2021</a>	PRASANNA HASNU <b>Versus</b> THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	SC, N C HILLS
4	<b>WITH</b> <a href="#">WP(C)/5477/2021</a>	NOBIN KEMPRAI <b>Versus</b> THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	SC, N C HILLS
5	<b>WITH</b> <a href="#">WP(C)/5513/2021</a>	JOYRESH THOUSEN <b>Versus</b> THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	SC, N C HILLS
6	<a href="#">WP(C)/8365/2022</a> FIXED	NO. 10245224N LNK HEMANTA BORDOLOI <b>Versus</b> THE UNION OF INDIA AND ORS.	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM M R Sharma	DY.S.G.I.
7	<a href="#">WP(C)/3484/2023</a> B/O	MUKESH CHANDRA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR B SINHA MR. M HUSSAIN	MR. U K GOSWAMI DY.S.G.I.
8	<a href="#">WP(C)/5524/2023</a> FIXED	PRANAB SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S K DAS MR D BARMAN	GA, ASSAM SC, FINANCE
9	<a href="#">WP(C)/3509/2024</a> FIXED	SMT. DEFOLA NAIDING <b>Versus</b> NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 2 ORS	MR B D DAS MR. D THAOSEN	SC, NCHAC

**HEARING**



10	<a href="#">WP(C)/6973/2015</a> FIXED	MRS. SANGEETA KORMEL YADAV <b>Versus</b> UNION OF INDIA and 4 ORS,	MR.S BANIK	MR.S C BISWAS(R-5) C.G.C. MS.K L R YANTHAN(R-5) MR.C K S BARUAH MR. S BISWAS(R-5) MS.A DASR-2and5 MS.T BORA(R-5) ASSTT.S.G.I.
11	<a href="#">WP(C)/799/2017</a>	SIRAZUL HAQUE LASKAR <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.S ROY MR.M H LASKAR MR. S ALAM	GA, ASSAM
12	<a href="#">WP(C)/2696/2017</a> FIXED	SMT. SABITA DAS <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MR.D BORAH MR.R DOWARAH	GA, ASSAM SC, A.H and V. DEPT., MS. M.M. KATAKI SC, FINANCE
13	<a href="#">WP(C)/4038/2018</a> FIXED	EX-CT/GD NO. 031520548 NILAM CHAND DAIMARI <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS C MEDHI MR. S NATH MR R DHAR MR. A BHATTACHARYA	MRS. R DEVI ASSTT.S.G.I.
14	<a href="#">WP(C)/3299/2020</a>	DUL MALLA BUZAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM SC, APSC SC, P W D SC, PERSONNEL DEPT.
	<b>WITH</b> <a href="#">I.A.(Civil)/147/2021</a> in WP(C)/3299/2020	DUL MALLA BUZAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM SC, APSC
	<b>WITH</b> <a href="#">I.A.(Civil)/2373/2022</a> in WP(C)/3299/2020	DUL MALLA BUZAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	GA, ASSAM SC, APSC SC, PWD
	<b>WITH</b> <a href="#">WP(C)/3317/2020</a>	MAHANTA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM SC, APSC SC, P W D SC, PERSONNEL DEPT.
	<b>WITH</b> <a href="#">I.A.(Civil)/160/2021</a> in WP(C)/3317/2020	MAHANTA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM SC, APSC
16	<a href="#">WP(C)/4029/2020</a>	MAHENDRA NATH DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D K SARMAH MS. S BORA MS. A TALUKDAR MR D KALITA	GA, ASSAM SC, SAD
17	<a href="#">WP(C)/5414/2020</a>	NAMITA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS. P BHATTACHARYA MR. A BORUA MR B S DEKA MS P SARMA	MR. SURAJIT DAS (r-2,3) SC, CO OP MR. P P DAS (r-2,3) MR G CHOUDHURY MR K K GOSWAMI SC, AIDC
18	<a href="#">WP(C)/1056/2021</a>	KANAK CHANDRA MEDHI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S P ROY MS S DAS	MR. S DUTTA (R-3) SC, HEALTH AND F W
19	<a href="#">WP(C)/7109/2021</a> FIXED	L IBOCHOW SINGHA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, APDCL
	<b>WITH</b> <a href="#">WP(C)/6901/2021</a>	KHAGENDRA ARDAO <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, APDCL
	<b>WITH</b> <a href="#">WP(C)/128/2022</a>	SURENDRA NATH DIHINGIA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, APDCL

22	<a href="#">WP(C)/4641/2022</a> FIXED	TAIZUDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B D KONWAR SR. ADV. GA, ASSAM MR I RAFIQUE MR. R KALITA MRS S A CHOUDHURY MR. R SALOI MR H AGARWAL MS A AFREEN MR J SINGH MS. R. R. SAIKIA B DAS
23	<a href="#">WP(C)/5049/2022</a> CAVT. NO.08292/022,	UMESH CH. DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY DR G J SHARMA MR. N DEKA (R-5) MR. A CHAMUAH (R-4) MR. M GOGOI (R-5) MR S HUSSAIN (R-5) MR. S BORUA, SC, PCB, ASSAM SC, FOREST FOR CAVEATOR GA, ASSAM
24	<a href="#">WP(C)/903/2023</a> FIXED	MOON BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH

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LEAVE NOTE OF ADVOCATES FOR 10/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
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9)	MR. R ALI	01-09-2024	To	10-09-2024
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14)	MR. S A AHMED	05-09-2024	To	10-09-2024
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16)	MR. A K PURKAYASTHA	09-09-2024	To	10-09-2024
17)	MR. S SHARMA	09-09-2024	To	10-09-2024
18)	MR D C K HAZARIKA	09-09-2024	To	12-09-2024
19)	MR. P P BARUAH	13-09-2024	To	20-09-2024
20)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,10th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 10**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/4286/2024</a> FIXED	SAILEN KUMAR SHARMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S SARMA MS. M SHARMA	SC, BTC SC, EXCISE DEPTT.
<b>ADMISSION</b>				
2	<a href="#">WP(C)/4976/2022</a> FIXED	M/S CACHAR ALLOYS <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 5 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, APDCL
3	<a href="#">WP(C)/5417/2022</a> FIXED	M/S HAWKS LABORATORY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MS N NEWME	SC, INDUSTRIES AND COMMERCE SC, HEALTH SC, ASIDC
4	<a href="#">WP(C)/1069/2024</a> FIXED	BALEN ROY MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J KALITA DIKSHITA DEKA	MS. D J BORAH (R-5) GA, ASSAM MR. B CHETRI (R-5) MR. S CHETRY (R-5) MS. M M KATOKI ( for R/p No. 1 to 4 )
5	<b>WITH</b> <a href="#">WP(C)/996/2024</a>	BALEN ROY MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J KALITA DIKSHITA DEKA	MS. D J BORAH (R-5) GA, ASSAM MR. B CHETRI (R-5) MR. S CHETRY (R-5)
6	<b>WITH</b> <a href="#">WP(C)/998/2024</a>	BALEN ROY MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J KALITA DIKSHITA DEKA	MS. D J BORAH (r-5) GA, ASSAM, MR. B CHETRI (r-5) MR. S CHETRY (r-5)
7	<b>WITH</b> <a href="#">WP(C)/1071/2024</a>	BALEN ROY MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J KALITA DIKSHITA DEKA	MS. D J BORAH (R-5) GA, ASSAM MR. B CHETRI (R-5) MR. S CHETRY (R-5)
8	<b>WITH</b> <a href="#">WP(C)/1178/2024</a>	BALEN ROY MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J KALITA DIKSHITA DEKA	GA, ASSAM MR. B CHETRI (r-5) MR. S CHETRY (r-5)
9	<a href="#">WP(C)/2289/2024</a> FIXED	RITESH BAJAJ <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K P PATHAK MR BHARGAV DAS	SC, A S C SC. AGRICULTURE SC, FINANCE

10	<a href="#">I.A.(Civil)/2684/2024</a> FIXED in WP(C)/2055/2024 <b>WITH</b> <a href="#">WP(C)/2055/2024</a>	ASSAM SKILL DEVELOPMENT MISSION <b>Versus</b> MS NOVO COMPUTING  M/S NOVO COMPUTING <b>Versus</b> THE STATE OF ASSAM AND ANR	MR K KHANNA MS M DAS	MR K KHANNA MS M DAS GA, ASSAM MR M CHETIA (r-2)
11	<a href="#">WP(C)/4063/2024</a> FIXED	ATUL BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS  <b>ORDERS</b>	MRS A BUJARBARUAH MS A.SARMA	SC, BTC SC, PWD
12	<a href="#">Cont.Cas(C)/138/2023</a> FIXED	VILIEBEI MERU <b>Versus</b> TENSING RONGPI	MR. S C BISWAS MRS. R RONGMEI MS. S DEVI MS. K L R YANTHAN MR. A ULLAH MS. U NANDA	MR J CHUTIYA MR M S DEORI MS. S KEMPRAI
13	<a href="#">Cont.Cas(C)/400/2023</a> FIXED	BIRENDRA NATH BHUYAN <b>Versus</b> CHANDAN SARMA AND ORS  <b>HEARING</b>	MR. P PATHAK MR. A NARZARI MS. S T BOKTH	MR D KALITA (R-3)
14	<a href="#">WP(C)/2799/2014</a> FIXED  <b>WITH</b> <a href="#">I.A.(Civil)/1695/2020</a> in WP(C)/2799/2014	NORTH EASTERN ENGINEERING AND ASSOCIATES <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR. P K GOSWAMI MR. B P BORAH MR. M K SARMA MS. S S SAIKIA MR. B TAID	MR. D K SAIKIA (R2, R3) C.G.C. MR. J M A CHOUDHURY MR. P GOSWAMI (R2, R5) MR A KAKOTI (R2, R5) MS. K KHAN (R4) MS. A DAS (R4) MS. P CHAKRABORTY (R4) MR. S BORAH (R2, R5)
15	<a href="#">WP(C)/3311/2015</a> FIXED	NORTH EASTERN ENGINEERING AND ASSOCIATES <b>Versus</b> THE UNION OF INDIA AND 4 ORS. M/S CENTURY MERCHANTILE PVT. LTD. and 17 ORS. <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR. P K GOSWAMI MR. B P BORAH MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM	MR B N GOGOI(R- 1 to 4) SC, RAILWAY
16	<a href="#">WP(C)/4121/2015</a> FIXED	SUNIL CH. DEY and ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.A R SIKDAR MR.M H TALUKDAR MS.M DEKA MR. S ALAM	GA, ASSAM MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT.)
17	<a href="#">WP(C)/2092/2017</a> WITH LCR	M/S. CINNAMARA ROLLER FLOUR MILLS <b>Versus</b> THE ASSAM POWER DISTRIBUTION CO. LTD and 3 ORS.	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MS.D SWAMI	SC, APDCL MR. P N GOSWAMI
18	<a href="#">WP(C)/2534/2017</a>	EMPLOYEES PROVIDENT FUND ORGANIZATION and ANR. <b>Versus</b> EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL and ANR.	MR.P K ROY MS.M DUTTA MS.A CHAKRABORTY	MR.A K SHARMA MR. P D NAIR (R2) MR G ALAM (R2) MR A U AHMED (R2) MR. H ROHMAN (R2) MS. H SARMA (R2) MR. D NAG (R2) SC, ASCARD BANK
19	<a href="#">WP(C)/4120/2017</a> FIXED	SILVER DROP FOOD and BEVERAGES P LTD. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.S K KEJRIWAL MR D DEKA MD F FARIDI	GA, ASSAM C.G.C. SC, APDCL MRS. A GAYAN MRS.A DASS ASSTT.S.G.I.

20 WITH  
[WP\(C\)/4113/2017](#)

M/S. SAKSHI AGRO BEVERAGE  
**Versus**  
THE STATE OF ASSAM and 5 ORS.

MR.S K KEJRIWAL  
MR D DEKA  
MD F FARIDI  
MRSS KEJRIWAL

MR B D DAS (R2)  
GA, ASSAM  
MR H K SARMA (R2)  
SC, APDCL  
MR. P N GOSWAMI  
MR. D NATH (R2)  
SC, A E R C  
ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 10/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
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9)	MR. R ALI	01-09-2024	To	10-09-2024
10)	MR. N SHARMA	09-09-2024	To	22-09-2024
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12)	T A LASKAR	05-09-2024	To	10-09-2024
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# THE GAUHATI HIGH COURT AT GUWAHATI

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2:00 PM to 4:45 PM

[ For Tuesday,10th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**  
**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	<a href="#">CRL.A(J)/17/2022</a> 3 Y 5 M 15 D.:WITH LCR - 4 (FOUR) FILES, P.B. - 2, PART- HEARD, FIXED	RAJESH PATNAYAK <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED, AMICUS CURIAE	MS. M BARMAN, LEGAL AID COUNSEL (R-2) PP, ASSAM
2	<a href="#">Mat.App./30/2022</a> WITH LCR	XXXXXXX <b>Versus</b> XXXXXXX	MR. T J MAHANTA MR H BEZBARUA MR. U SARMA	MR. R K TALUKDAR MR. D BORAH DIKSHITA DEKA
3	<a href="#">CRL.A(J)/64/2022</a> 2 Y 3 M 23 D.:WITH LCR - 4 (FOUR) FILES, P.B. - 3, FIXED	SIVA KARMAKAR <b>Versus</b> THE STATE OF ASSAM	MR. A K BHUYAN (AMICUS CURIAE)	PP, ASSAM
4	<a href="#">CRL.A(J)/73/2022</a> 2 Y 4 M 2 D.:WITH LCR - 4 (FOUR) FILES, P.B. - 2	DHRUBAJYOTI BORAH <b>Versus</b> THE STATE OF ASSAM	MS. B SHARMA (Amicus Curiae)	PP, ASSAM
5	<a href="#">I.A.(Cr.)/371/2023</a> WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, P.B. - 2 <b>in</b> CrI.A./157/2023 <b>WITH</b> <a href="#">CrI.A./157/2023</a>	MD. RAHMAN MIA ANSARI @ RAHMAN MIA <b>Versus</b> THE STATE OF ASSAM	MR. K A MAZUMDER MR A HAI M. ROBBANI	PP, ASSAM
		MD. RAHMAN MIA ANSARI @ RAHMAN MIA <b>Versus</b> THE STATE OF ASSM	MR. K A MAZUMDER MR A HAI M. ROBBANI	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 10/09/2024

1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
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16)	MR. A K PURKAYASTHA	09-09-2024	To	10-09-2024
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18)	MR D C K HAZARIKA	09-09-2024	To	12-09-2024
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**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 12**

**[THIS BENCH WILL SIT AFTER RISING OF  
SPECIAL DIVISION BENCH,IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">AB/2396/2024</a>	RAMJAN ALI <b>Versus</b> THE STATE OF ASSAM	MR M H AHMED I AMIN MR N ZAMAN	PP, ASSAM
<b>ADMISSION</b>				
2	<a href="#">WP(C)/6421/2022</a> FIXED	PRANJAL GAUTAM PAUL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P HAZARIKA P. BORAH	SC, WATER RESOURCE
	<b>WITH</b> <a href="#">I.A.(Civil)/3376/2023</a> in WP(C)/6421/2022	THE STATE OF ASSAM AND 3 ORS <b>Versus</b> PRANJAL GAUTAM PAUL		MR. P HAZARIKA P. BORAH
3	<a href="#">WP(C)/6391/2022</a>	NABIN GUPTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P HAZARIKA MR. H S BORAH	SC, WATER RESOURCE
	<b>WITH</b> <a href="#">I.A.(Civil)/86/2024</a> in WP(C)/6391/2022	THE STATE OF ASSAM AND 3 ORS <b>Versus</b> NABIN GUPTA,		MR. P HAZARIKA
4	<a href="#">WP(C)/3432/2024</a> WITH OFFICE NOTE, FIXED	DHARITRI DEKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. L DAS MR. M P SARMA MR A CHAKRABORTY MR A CHETIA	GA, ASSAM SC, GHC SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 10/09/2024

1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
6)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
7)	MR. A MANNAF	27-08-2024	To	13-09-2024
8)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024



9)	MR. R ALI	01-09-2024	To	10-09-2024
10)	MR. N SHARMA	09-09-2024	To	22-09-2024
11)	MR I HASSAN	03-09-2024	To	10-09-2024
12)	T A LASKAR	05-09-2024	To	10-09-2024
13)	MD. I HUSSAIN	09-09-2024	To	13-09-2024
14)	MR. S A AHMED	05-09-2024	To	10-09-2024
15)	MR. R K BHATRA	15-09-2024	To	20-09-2024
16)	MR. A K PURKAYASTHA	09-09-2024	To	10-09-2024
17)	MR. S SHARMA	09-09-2024	To	10-09-2024
18)	MR D C K HAZARIKA	09-09-2024	To	12-09-2024
19)	MR. P P BARUAH	13-09-2024	To	20-09-2024
20)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[ For Tuesday,10th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 13

[CIVIL BENCH-II]

**THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
1	<a href="#">Arb.P./2/2023</a> FIXED	BELSERI TEA CO (INDIA) PVT LTD AND 4 ORS <b>Versus</b> GEETA R PATEL AND ANR	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	MR. P BORAH (r-2) MRS K M SAIKIA (r-2)

LEAVE NOTE OF ADVOCATES FOR 10/09/2024

1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
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9)	MR. R ALI	01-09-2024	To	10-09-2024
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11)	MR I HASSAN	03-09-2024	To	10-09-2024
12)	T A LASKAR	05-09-2024	To	10-09-2024
13)	MD. I HUSSAIN	09-09-2024	To	13-09-2024
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20)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024



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[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 15**

**[CIVIL BENCH-I AND CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2714/2024</a>	TAJ UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
<b>TOP OF THE LIST</b>				
2	<a href="#">FAO/19/2010</a> (HEARING), WITH LCR, FIXED	MANOJ MORE <b>Versus</b> SMT. PINKY MORE	MR.K GOSWAMI MR.P SARMA MR.R KAUSHIK	
3	<a href="#">RSA/15/2011</a> (HEARING), WITH LCR, FIXED	BASANTA DAS and ANR <b>Versus</b> GIRISH CH.DAS	DR.B AHMED MRH I CHOUDHURY MR. P K ROYCHOUDHURY MR.N HAQUE MR.S K DEORI MRK UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	MR.S S SHARMA MS.F KHAN MS.L SARMA
<b>MOTION</b>				
4	<a href="#">AB/2391/2024</a>	RAM KRISHNA SAIKIA <b>Versus</b> THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	PP, ASSAM
<b>ORDERS</b>				
5	<a href="#">CRP(IO)/88/2022</a> PART-HEARD, FIXED	MONTUL KUMAR NATH <b>Versus</b> SUDESH KUMAR SINGH AND ANR	MD. M U AHMED	MR B PUSHILAL (r-2)
6	<a href="#">RSA/77/2021</a> FIXED	MAFIDA BEGAM AND ANR. <b>Versus</b> ON THE DEATH OF FAIJUR RAHMAN HIS LEGAL HEIR HAMIDA KHATUN(WIFE) AND ORS.	MR. B C DAS MS. I DAS	
7	<a href="#">Test.App./6/2024</a> FIXED	HIRONYA BORA @ HIRANYA KR BORAH <b>Versus</b> KRISHNA KANTA BORA AND 2 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	

**WITH**  
[I.A.\(Civil\)/2267/2024](#)  
in Test.App./6/2024

HIRONYA BORA @ HIRANYA KR BORAH  
**Versus**  
KRISHNA KANTA BORA AND 2 ORS

MR. T J MAHANTA  
MS. P BHATTACHARYA  
MR. A BORUA  
MR T GOGOI

**HEARING**

- 8 [RSA/185/2013](#)  
PART-HEARD, WITH LCR, FIXED
- ON THE DEATH OF HEMENDRA DAS HIS LEGAL HEIRS SMTI CINU DAS and 4 ORS.  
**Versus**  
NIRAMAI DAS @ MIRAMAI DAS and 5 ORS.
- MS.P R MAHANTA  
MR.S R GOGOI  
MS.P MAHANTA  
MS.M SHARMA
- MR. P K MEDHI  
MR. S P CHOUDHURY  
MR.U K DAS  
MR. A S DHILLON
- 9 [RSA/60/2017](#)  
PART-HEARD,WITH LCR, FIXED
- ON THE DEATH OF SMTI ROMA ROY HER LEGAL HEIRS SRI JANMAJIT ROY and ORS  
**Versus**  
SMTI SHIPRA ADITYA and 5 ORS
- MR. P K ROY  
MR. S K CHAKRABORTY  
MR. M DUTTA  
MS. A CHAKRABORTY
- MR. D MOZUMDER  
MS. J KAKOTI  
MR. S BISWAS
- WITH**  
10 [RSA/59/2017](#)
- ON THE DEATH OF SMTI ROMA ROY HER LEGAL HEIRS SRI JANMAJIT ROY and ORS  
**Versus**  
SMTI SHIPRA ADITYA and 38 ORS
- MR. P K ROY  
MR.S K CHAKRABORTY  
MS.M DUTTA  
MS.A CHAKRABORTY
- GA, ASSAM  
MR.D MOZUMDER  
MR. S BISWAS
- 11 [RSA/224/2012](#)  
WITH LCR, FIXED
- ON THE DEATH OF BIREDBRA CH GHOSH (APPELLANT NO. 1) HIS LEGAL HEIRS and ORS  
**Versus**  
KASHIRAM AGARWALA and 3 ORS
- MR.A T SARKAR  
MR.M I HUSSAIN  
MR.S HAQUE  
MR.H R CHOUDHURY
- MR G N SAHEWALLA  
MR.R DAS  
MD ASLAM  
MS. S. TODI  
MS T J SAHEWALLA  
MS K BHATTACHARYYA
- 12 [RSA/170/2013](#)  
WITH LCR, FIXED
- ON THE DEATH OF RA M KUMAR ROYHIS LEGAL HEIR SRI PRITI ROY AND ORS  
**Versus**  
SAILEN ROY and 12 ORS.
- MR.P ROY  
MR. B J GHOSH  
MR. I ALAM  
MR. I ALAM  
MR. T SK
- MR. S P CHOUDHURY (r-1 to 5,7)  
MR K BISWAKARMA (r-1 to 5,7)  
MS B DEVI (r-1 to 5,7)
- 13 [RSA/186/2013](#)  
WITH LCR, B/O
- SARASWATI BALA DAS BAISHYA  
**Versus**  
PRABHAT CH. BAISHYA @ DAS
- MRS.M D CHOUDHURY  
MRG AGARWAL
- MR.S SHARMA
- WITH**  
[I.A.\(Civil\)/1053/2017](#)  
in RSA/186/2013
- PRABHAT CH. BAISHYA @ DAS  
**Versus**  
SARASWATI BALA DAS BAISHYA
- MR S SHARMA
- MR. G AGARWAL  
MRS. M D CHOUDHURY
- 14 [MA\(S\)/1/2014](#)  
WITH LCR, FIXED
- SMTI SAROJ BALA PAUL and 2 ORS,  
**Versus**  
SMTI BELA RANI KAR and 7 ORS
- MR.G N SAHEWALLA  
MR. B SARMA  
MR.A CHETIA  
MD.ASLAM
- MR.S NATH  
MR.S DUTTA
- 15 [RSA/90/2014](#)  
CAVT. NO. 924/2013  
WITH LCR, B/O
- ABDUL MATIN LASKAR  
**Versus**  
ABUL HUSSAIN BARBHUIYA and 2 ORS.
- MR.B SINHA
- MR.Z HAMMAD  
MR.B CHAKRAVARTY(R-2)  
MR.S U MAZUMDAR  
MR.A M BARBHUIYA  
MS.S SARMA(R-2)  
MR.S U AHMED  
MS THUYEKHRULU  
FOR CAVEATOR
- WITH**  
[MC/836/2014](#)  
in RSA/90/2014
- ABDUL MATIN LASKAR  
**Versus**  
ABUL HUSSAIN BARBHUIYA and 2 ORS.
- MR.B SINHA
- MR.Z HAMMAD  
MR.A M BARBHUIYA  
FOR CAVEATOR
- WITH**  
[I.A.\(Civil\)/4223/2019](#)  
in RSA/90/2014
- ANWAR HUSSAIN BARBHUIYA  
**Versus**  
ABDUL MATIN LASKAR
- MR. B CHAKRAVARTY
- MR B SINHA
- WITH**  
[I.A.\(Civil\)/940/2020](#)  
in RSA/90/2014
- ANWAR HUSSAIN BARBHUIYA  
**Versus**  
ABDUL MATIN LASKAR
- MR. B CHAKRABORTY  
MS THUYEKHRULU
- MR. B SINHA
- WITH**  
16 [RSA/183/2023](#)
- ABUL HUSSAIN BARBHUIYA  
**Versus**  
ANOWAR HUSSAIN BARBHUIYA AND ANR
- MS. N THAPA  
MR B SINHA  
MR. T K RAJKUMAR
- MR. B CHAKRAVARTY  
MR. U DAS  
MS THUYEKHRULU

	<b>WITH</b> <a href="#">MC/75/2023</a> in RSA/183/2023	ABUL HUSSAIN BARBHUIYA <b>Versus</b> ANOWAR HUSSAIN BARBHUIYA AND ORS	MS. N THAPA MR B SINHA MR. T K RAJKUMAR	MR. B CHAKRAVARTY MR. U DAS MS THUYEKHRULU
17	<a href="#">MFA/27/2016</a> WITH LCR, FIXED	UNION OF INDIA and ANR <b>Versus</b> M/S MANAS SALT IODISATION INDUSTRIES LTD	MSB DEVI MR.B SARMAH MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
18	<b>WITH</b> <a href="#">MFA/68/2015</a>  WITH LCR CAVT. NO. 1221/2015	UNION OF INDIA and ANR <b>Versus</b> M/S MANAS SALT IODISATION INDUSTRIES LTD	MSB DEVI MR.B SARMAH MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA	MR.A GOYAL FOR CAVEATOR
19	<b>WITH</b> <a href="#">MFA/74/2017</a>  WITH LCR CAVT. NO. 1747/2016	UNION OF INDIA and ANR <b>Versus</b> M/S DINESH SALES CORPORATION	MS.R BARUAH MS.M CHATTERJEE MSK KALITA SC, NF RLY MS.M ACHARYYA MS.U CHAKRABORTY	MR.K P MAHESWARI FOR CAVEATOR
20	<a href="#">RSA/223/2016</a> WITH LCR, FIXED	OSIA BEWA and 12 ORS <b>Versus</b> MUSTT REZAUN NESSA and ANR	MR.T J MAHANTA MS.P MAHANTA MR.A BHATTACHARYA MR.D MAHANTA	MR G P BHOWMIK MR A ISLAM (R1) MS.M KALITA MS.P CHETIA
	<b>WITH</b> <a href="#">I.A.(Civil)/1572/2016</a> in RSA/223/2016	OSIA BEWA and 12 ORS <b>Versus</b> MUSTT REZAUN NESSA and ANR	MR.T J MAHANTA MS.P MAHANTA MS.M KALITA MR.A BHATTACHARYA MR.D MAHANTA	
21	<a href="#">Intest.Cas./6/2017</a> WITH LCR, FIXED	SMTI MINU DAS and 2 ORS <b>Versus</b> SMTI BULU DAS and 2 ORS	MRA UPADHYAY MS.K JAIN MS.P UPADHYAY	S ALI MR. J SARMAH MR. N ALAM S U AHMED MR. A IKBAL A K SHARMA MS. M NATH K JAIN MS S SIDDIQUA
22	<a href="#">RSA/56/2017</a> WITH LCR, FIXED	ON THE DEATH OF MD FAKARUDDIN LASKAR HIS LEGAL HEIRS HAZIRA BEGUM LASKAR and 7 ORS <b>Versus</b> TAJ UDDIN LASKAR	MR.L R MAZUMDER	MS. R CHOUDHURY MR.G UDDIN MR.N H LASKAR MS.P A TALUKDAR MS S S ZIA
23	<a href="#">RSA/202/2019</a> WITH LCR, B/O	ON THE DEATH OF SRI BIJAY DEY HIS LEGAL HEIRS AND ORS <b>Versus</b> SRI NANTU DHAR AND 2 ORS.	MR DEBA SARMAH	MR G P BHOWMIK MS. R CHOUDHURY MS. J PURKAYASTHA MRS. M HORE
	<b>WITH</b> <a href="#">I.A.(Civil)/3083/2019</a> in RSA/202/2019	SR BIJAY DEY AND ANR <b>Versus</b> SRI NANTU DHAR AND 2 ORS	MR DEBA SARMAH	
24	<a href="#">RSA/245/2019</a> WITH LCR, FIXED	SRI PRANAB BAISHYA <b>Versus</b> SRI MANORANJAN SARMA	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR. P M DEKA	MR G N SAHEWALLA MD ASLAM MR. P DEKA MS. S. TODI MR H K SARMA
25	<a href="#">WP(C)/1361/2019</a>	ASIMIA SENIOR MADRASSA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY MR. M A I HUSSAIN MD. M U AHMED MR. A R BORBHUYAN	GA, ASSAM MR. M KHAN (R6) MR. J RAHMAN (R6) KAKALI DEVI (R6) SC, SEC. EDU.
26	<b>WITH</b> <a href="#">WP(C)/6185/2021</a>	MD. NAJEERUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M K CHOUDHURY MR. M KHAN MR. J RAHMAN MR R ISLAM	GA, ASSAM SC, SEC. EDU.

27	<a href="#">Mat.App./7/2022</a> WITH LCR, FIXED	XXXXXXX <b>Versus</b> XXXXXXX	MR G N SAHEWALLA	MR. B C DAS
28	<a href="#">MFA/22/2023</a> WITH MFA/24/2016 & MFA/35/2016 (BOTH ARE D/O), WITH LCR, FIXED <b>WITH</b> <a href="#">I.A.(Civil)/748/2023</a> <b>in</b> MFA/22/2023	UNION OF INDIA AND ANR <b>Versus</b> M/S STAR CEMENT LIMITED.  UNION OF INDIA AND ANR <b>Versus</b> M/S STAR CEMENT LIMITED.	MRS. A GAYAN   MRS. A GAYAN	
29	<a href="#">RSA/52/2023</a> WITH LCR, FIXED  <b>WITH</b> <a href="#">I.A.(Civil)/944/2023</a> <b>in</b> RSA/52/2023  <b>WITH</b> <a href="#">I.A.(Civil)/2061/2024</a> <b>in</b> RSA/52/2023	KHURSIDA AHMED <b>Versus</b> ENUISH ALI AND 3 ORS.  KHURSIDA AHMED <b>Versus</b> ENUISH ALI AND 3 ORS.  ENUISH ALI <b>Versus</b> KHURSIDA AHMED AND 3 ORS	MR. M H RAJBARBHUIYAN MR. A MANNAF MR. A S ALI  MR. M H RAJBARBHUIYAN MR. A MANNAF MR. A S ALI  MR. A WAHAB MS F N ZAMAN MR. R CHOUDHURY	MS. R CHOUDHURY(R-1) MR. A WAHAB (r-1, 2) MR. A WAHAB (r-1, 2) MS F N ZAMAN(R-1) MR A ALIM SK (r-1, 2)       MR. M H RAJBARBHUIYAN MR. A MANNAF MR. A S ALI

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LEAVE NOTE OF ADVOCATES FOR 10/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
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9)	MR. R ALI	01-09-2024	To	10-09-2024
10)	MR. N SHARMA	09-09-2024	To	22-09-2024
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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 17**

**[CIVIL BENCH-V**

**THE OLDEST MATTER IN THE CAUSELIST WILL BE  
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>TO BE SPOKEN TO</u></b>				
1	<a href="#">WP(C)/8024/2022</a> BY SLIP	DIVYANA A LAHAN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. K GOSWAMI R SARMAH MR H K NATH MR J BORAH	GA, ASSAM MR R DHAR, GA, ASSAM MR. I KALITA (r-8) MR. K P PATHAK (r-8) MR. D GOGOI (r-8) SC, WPT AND BC
<b><u>ADMISSION</u></b>				
2	<a href="#">WP(C)/7014/2022</a> FIXED	ABHISHEK MITTAL <b>Versus</b> UNION OF INDIA AND 2 ORS	MS P AGARWAL MR. B J DAS	MR. S C KEYAL DY.S.G.I. SC, INCOME TAX
3	<b>WITH</b> <a href="#">WP(C)/4975/2022</a>	ABHINAV MITTAL <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MS P AGARWAL MR. B J DAS	MR. S C KEYAL (SR. S.C., CBDT, IT (NER), R2-R3) MR H GUPTA SC, TAXES
4	<a href="#">WP(C)/1333/2023</a> FIXED	ABRAHAM KAYA TECHI <b>Versus</b> UNION OF INDIA AND ANR	MS P AGARWAL MR. B J DAS	SC, GST DY.S.G.I.
<b><u>ORDERS</u></b>				
5	<a href="#">CRP(IO)/126/2023</a> PART-HEARD, FIXED	RAFIQUE UZZAMAN LASKAR AND 4 ORS <b>Versus</b> ICICI BANK AND 3 ORS	MR. S BANIK MR. S BANIK MR. A K TALUKDAR MR. D. BORAH MR. S I KHAN	MR. R DE MS. D PATHAK
6	<a href="#">Review.Pet./132/2022</a> WITH WP(C)/7263/2015 (D/O), FIXED	DASHRATH YADAV AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	DR. B AHMED MR R S CHAUHAN	SC, FOREST
<b><u>HEARING</u></b>				
7	<a href="#">WP(C)/5080/2013</a>	SUKUR ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.R ALI MD.M Z SHAH MR.H A AHMED	GA, ASSAM MRS.V L SINGH MR.A ROSHID MS.M R DEVI MR.A MOBARAQUE MS.T BEGAM SC, REVENUE

8	<a href="#">WP(C)/6303/2013</a>	KISHAN LAL SINGHI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR G CHOUDHURY MR.G SAIKIA MR.D SAUD MS.J DEKA MR. D GOGOI MS. S KAUSHIK MRJ P CHOUHAN	GA, ASSAM
9	<a href="#">WP(C)/903/2015</a>	NASIUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.M U MAHMUD MR.S HAQUE MR.H R CHOUDHURY MR.M ALI	SC, TRIBAL AFFAIRS (PLAIN) SC, TRIBAL AFFAIRS (PLAIN)
10	<a href="#">WP(C)/7173/2015</a>	LEDO SONALIGAON PATHAR PARICHALANA SAMITY <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR C BARUAH MR K K MAHANTA (Sr. Advocate) MR. B BARUAH MR.P SHARMA MS N BEGUM MR S GAUTAM	GA, ASSAM ASSTT.S.G.I. SC, COAL INDIA
	<b>WITH</b>			
11	<a href="#">WP(C)/2408/2016</a>	NORTH EASTERN COALFIELDS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.M Z AHMED MR.A M DUTTA MR.S K SHARMA	MR K K MAHANTA (Sr. Advocate) (r-7) GA, ASSAM MR. B BARUAH MS N BEGUM (r-7) MR S GAUTAM (r-7)
12	<a href="#">WP(C)/2786/2016</a>	D2S INFRASTRUCTURES PVT. LTD. <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR. M MORE MR.P K SHARMA	MR.S P CHOUDHURY MS.M SHARMA(R- 3-5) ASSTT.S.G.I. MR M K ROY(R- 3-5) MR.M SHARMA(R-3-5) SC, C.G.C.

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LEAVE NOTE OF ADVOCATES FOR 10/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
6)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
7)	MR. A MANNAF	27-08-2024	To	13-09-2024
8)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
9)	MR. R ALI	01-09-2024	To	10-09-2024
10)	MR. N SHARMA	09-09-2024	To	22-09-2024
11)	MR I HASSAN	03-09-2024	To	10-09-2024
12)	T A LASKAR	05-09-2024	To	10-09-2024
13)	MD. I HUSSAIN	09-09-2024	To	13-09-2024
14)	MR. S A AHMED	05-09-2024	To	10-09-2024
15)	MR. R K BHATRA	15-09-2024	To	20-09-2024
16)	MR. A K PURKAYASTHA	09-09-2024	To	10-09-2024
17)	MR. S SHARMA	09-09-2024	To	10-09-2024
18)	MR D C K HAZARIKA	09-09-2024	To	12-09-2024
19)	MR. P P BARUAH	13-09-2024	To	20-09-2024
20)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

### [ For Tuesday,10th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2716/2024</a>	MAYNUDDIN SK <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A LAL M K DEB MS. N TALUKDAR	PP, ASSAM
<b>MOTION</b>				
2	<a href="#">AB/2382/2024</a>	JAHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	M.A. ISLAM MR H A RASHID MR A MALEK S.D. AHMED	PP, ASSAM
3	<a href="#">AB/2383/2024</a>	MD BAPON @ MD BAPON TALUKDAR @ AZIRUDDIN <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS. U NANDA MS A BORAH MS. J GHOSH MR. A K DAS	PP, ASSAM
4	<a href="#">AB/2385/2024</a>	SARFAS HUSSAIN @ SARFAJ ALI <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN	PP, ASSAM
<b>ADMISSION</b>				
5	<a href="#">Crl.Pet./795/2022</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	SMT. SUSHMITA BERIA AND ANR. <b>Versus</b> SMT. PRIYANKA DHANUKA	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA	MR. P J SAIKIA, SR. ADV MS. M KECHII MR K J SAIKIA
6	<a href="#">Crl.Pet./463/2023</a> WITH LCR 1 FILE(SCANNED COPY), B/O	APARNA CHOUDHURY AND 2 ORS <b>Versus</b> BRATATI CHAKRABORTY	MR. A Y CHOUDHURY MR. T A CHOUDHURY	MD. G UDDIN MR. H I CHOUDHURY MS. P ADHIKARI MR. REZABUL HOQUE
7	<a href="#">Crl.Pet./634/2023</a> WITH LCR 1 FILE(SCANNED COPY), B/O	BISWAJIT NAYAK AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S DAS MR K DEKA	MR. D K JAIN (R-2) MR. K JAIN (R-2) PP, ASSAM
8	<a href="#">Crl.Rev.P./242/2024</a> WITH LCR 3 FILES(SCANNED COPY), FIXED	NUHU DAIMARI <b>Versus</b> THE STATE OF ASSAM	RAJU DEURI MR. S K DEORI	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
9	<a href="#">Bail Appln./648/2024</a> WITH SCANNED COPY OF CASE RECORD.	MD. MAFIDUL ISLAM @ MOFIQUL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MS. P BORAH	MR. A PHUKAN, AMICUS CURIAE PP, ASSAM

10	<a href="#">Bail Appln./1372/2024</a> WITH CASE RECORD(SCANNED COPY)	NUMAN UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. K K DEKA MS D RABHA	PP, ASSAM
11	<a href="#">Bail Appln./1376/2024</a> WITH CASE RECORD(SCANNED COPY)	INAMUL ALI <b>Versus</b> THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
12	<b>WITH</b> <a href="#">Bail Appln./1780/2024</a>	MD. ABDUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
13	<a href="#">Bail Appln./1534/2024</a> FIXED	SALMAN KURSHID MAZUMDER <b>Versus</b> THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG	PP, ASSAM
14	<a href="#">Bail Appln./1592/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	CHANDAN HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R DE MR P NEOG MS. D PATHAK	MR. N MAHAJAN, (AMICUS CURIAE) PP, ASSAM
15	<a href="#">Bail Appln./1930/2024</a> WITH CASE RECORD(SCANNED COPY)	JITUMONI BARMAN <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
16	<a href="#">Bail Appln./2239/2024</a>	KHAIGOULEN KIPGEN <b>Versus</b> THE STATE OF ASSAM	MR S E M AHMADIA MR A SHAH	PP, ASSAM
17	<a href="#">Bail Appln./2323/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	RAM MANGAL DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY MR. A C AZAD	MS. D SAIKIA (AMICUS CURIAE, R-2) PP, ASSAM
18	<a href="#">Bail Appln./2375/2024</a>	NIYARUN NESSA @ NEHARUN NESSA <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
19	<a href="#">Bail Appln./2413/2024</a> FIXED	SUMAN TALUKDAR AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	J U AHMED MR. R K MUSHAHARY MR S A REEYAZ	PP, ASSAM
20	<a href="#">Bail Appln./2456/2024</a> FIXED	ALOM KHAN @ SAH ALOM AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S Y AHMED MR. N H BARBHUIYA	PP, ASSAM
21	<a href="#">Bail Appln./2457/2024</a> FIXED	BHOLA BHUYAN <b>Versus</b> THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM MR. H KAKATI	PP, ASSAM
22	<a href="#">Bail Appln./2486/2024</a> FIXED	JENTUSH MARAK <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A MANNAF MD A S ALI	PP, ASSAM
23	<a href="#">Bail Appln./2488/2024</a> FIXED	MD. SAHANUR ALAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR M HOQUE MS J BEGUM	PP, ASSAM
24	<a href="#">Bail Appln./2542/2024</a>	BIKASH SAH @ RAJ VERMA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J PAYENG MS A PAYENG	PP, ASSAM
25	<b>WITH</b> <a href="#">Bail Appln./2299/2024</a>	AMAN SAH @ AMAN VERMA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR M Z SHAH MD P RAHMAN	MR M KALITA(VICTIM) MS N BEDI(VICTIM) PP, ASSAM
<b>BAIL HEARING</b>				
26	<a href="#">AB/3686/2023</a> WITH OFFICE NOTE, FIXED	ATAUR RAHMAN @ ATIUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR MR. SAIFUL ISLAM	MR. D DAS, SC. NIA
27	<a href="#">AB/4069/2023</a> FIXED	MANOJ KUMAR NARJINARY <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MR D S DEKA MS A DAS	PP, ASSAM

28	<a href="#">AB/349/2024</a>	JITENDRA KR SAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	PP, ASSAM
29	<a href="#">AB/485/2024</a> FIXED.	RASHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
30	<a href="#">AB/729/2024</a> FIXED	MONOWARA BEGUM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A K SHARMA MRS. N DEKA	PP, ASSAM
31	<b>WITH</b> <a href="#">AB/314/2024</a>	MONOWARA BEGUM AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A K SHARMA MRS. N DEKA	PP, ASSAM
32	<a href="#">AB/735/2024</a>	SHYAM NARAYAN PRASAD <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. K BORUAH MS. P BORAH	PP, ASSAM
33	<a href="#">AB/1522/2024</a> WITH CASE RECORD(SCANNED COPY)	JAHANGIR ALI @ ALAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
34	<a href="#">AB/1632/2024</a> FIXED	OLEE AHMEDBARBHUIYA @ OLI AHMED BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR F A LASKAR MR. A BORUA	PP, ASSAM
35	<b>WITH</b> <a href="#">AB/1695/2024</a>	MUSTAFIZ AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
36	<a href="#">AB/1661/2024</a> FIXED	NOOR MOHAMMAD @ NOOR MOHAMMAD ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S U AHMED MR A HAWARI	PP, ASSAM
37	<a href="#">AB/1699/2024</a> WITH CASE RECORD(SCANNED COPY)	NARAYAN CHANDRA MONDAL <b>Versus</b> THE STATE OF ASSAM	MR. N N JHA MS M SAHOO MS P DAS	PP, ASSAM
38	<a href="#">AB/1707/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	DIPAK MIZAR @ DEEPAK MIJAR <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS. U NANDA MS A BORAH MS. J GHOSH	PP, ASSAM
39	<a href="#">AB/1835/2024</a>	ABDULLA ALI SK @ ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S RAHMAN MR S KHOUND MS. S PHUKAN	MR. A F N U MOLLAH (R-2) K ZAMAN (R-2) PP, ASSAM
40	<a href="#">AB/1844/2024</a> FIXED	BALDEB SINHA @ BALADEB SINHA <b>Versus</b> THE STATE OF ASSAM	MR. D HUSSAIN MR. R A MAZUMDER	PP, ASSAM
41	<a href="#">AB/1854/2024</a> FIXED	SAHIDUR RAHMAN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. D HUSSAIN MR. R A MAZUMDER	PP, ASSAM
42	<a href="#">AB/2076/2024</a> FIXED	ROKIA KHATUN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MS. J BURAGOHAIN MS A MESEN	PP, ASSAM
43	<a href="#">AB/2163/2024</a> FIXED	HABIBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. S DAS MD A S AHMED	PP, ASSAM

**ORDERS**

44	<a href="#">I.A.(CrI.)/562/2022</a> 2 Y 2 M 17 D :WITH OFFICE NOTE, LCR 4 FILES, FIXED in CrI.A./235/2022	DIGANTA SAIKIA <b>Versus</b> THE STATE OF ASSAM AN ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN MS. R M SAIKIA	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./235/2022</a>	DIGANTA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN MS. R M SAIKIA	PP, ASSAM
45	<a href="#">CrI.A./353/2023</a> WITH LCR 3 FILES, FIXED	PRIYA KR. NATH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. D KAKATI MR. P J MEDHI MR N BARMAN MR B SINHA MS J BARMAN MR B DEORI	MR. U CHOUDHURY(LEGAL AID COUNSEL FOR R-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/892/2023</a> in CrI.A./353/2023	PRIYA KR. NATH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. D KAKATI MR. P J MEDHI MR B SINHA	PP, ASSAM
46	<a href="#">I.A.(CrI.)/908/2023</a> WITH LCR 3 FILES, FIXED in CrI.A./360/2023	HOSEN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR R ISLAM	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./360/2023</a>	HOSEN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR R ISLAM MR SARFRAZ NAWAZ MS A HUSSAIN MS. N CHAKRABORTY	PP, ASSAM
47	<a href="#">I.A.(CrI.)/937/2023</a> AB 144/2023(D/O) in AB/144/2023	LAISHRAM LADU SINGH <b>Versus</b> THE STATE OF ASSAM,	MR. A LAL	PP, ASSAM
48	<a href="#">CrI.A./199/2024</a> WITH OFFICE NOTE, LCR 2 FILES, FIXED	BISWANATH BISWAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. N ISLAM MR. M HUSSAIN MR S K CHHETRY	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/599/2024</a> in CrI.A./199/2024	BISWANATH BISWAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. N ISLAM MR. M HUSSAIN MR S K CHHETRY	PP, ASSAM
49	<a href="#">I.A.(CrI.)/233/2024</a> FIXED in CrI.Rev.P./1466/2024	PRABODH BHATTA <b>Versus</b> SWAPNA ROY	MR. D K RAJAK MR. H BETALA MR. C KUMAR	MR. R RAHMAN MR. MAYUR DAS
	<b>WITH</b> <a href="#">CrI.Rev.P./1466/2024</a> (Filing Number)	PRABODH BHATTA <b>Versus</b> SWAPNA ROY (B)	MR H BETALA	
<b>HEARING</b>				
50	<a href="#">CrI.A./298/2013</a> WITH LCR 3 FILES, P.B.-1, FIXED	ALAM ALI @ ALAM SK. <b>Versus</b> THE STATE OF ASSAM,	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED MR.A ALAM	PP, ASSAM
51	<a href="#">CrI.A./310/2013</a> WITH LCR 5 FILES, FIXED	RANJAY CHOUHAN <b>Versus</b> THE STATE OF ASSAM,	MR.P J SAIKIA MS.M KECHII	PP, ASSAM
52	<a href="#">CrI.Pet./508/2018</a> FIXED	PABITRA KUMAR KATAKY <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION AND 3 ORS.	MS. S SARMA MR. A BARUAH	MR. A GANGULY ( R2 - R4) SC, CBI
53	<a href="#">CrI.Pet./666/2019</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	SAHANAWAZ TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S B LASKAR MR. H A LASKAR	G UDDIN (R2) MR H I CHOUDHURY (R2) MS. P A TALUKDAR (R2) MR N Y KONYAK (R2) PP, ASSAM

54 [Crl.Rev.P./177/2020](#)  
FIXED

TARINI SAIKIA  
**Versus**  
PUTUL KALITA AND ANR.

MR A K AZAD

MR. M SARANIA  
MR. M SARANIA  
MR H MEDHI  
MR H MEDHI  
MS. I KEITZAR  
MS. I KEITZAR

**WITH**

[I.A.\(Crl.\)/332/2021](#)  
in Crl.Rev.P./177/2020

PUTUL KALITA @ PRATUL KALITA AND  
ANR.

MR. M SARANIA  
MD. S U AHMED

MR A K AZAD

**Versus**

TARINI SAIKIA

55 [Crl.Pet./455/2022](#)  
WITH LCR 1 FILE(SCANNED  
COPY), FIXED

HITESH DEKA @ MUSHAHARI  
**Versus**  
SMT. JINU DEKA

MR. Y S MANNAN  
MR N J DUTTA  
MS N DEKARAJA

MR M AHMED  
MR A. ALI  
N. CHOUDHURY

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LEAVE NOTE OF ADVOCATES FOR 10/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
6)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
7)	MR. A MANNAF	27-08-2024	To	13-09-2024
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9)	MR. R ALI	01-09-2024	To	10-09-2024
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11)	MR I HASSAN	03-09-2024	To	10-09-2024
12)	T A LASKAR	05-09-2024	To	10-09-2024
13)	MD. I HUSSAIN	09-09-2024	To	13-09-2024
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16)	MR. A K PURKAYASTHA	09-09-2024	To	10-09-2024
17)	MR. S SHARMA	09-09-2024	To	10-09-2024
18)	MR D C K HAZARIKA	09-09-2024	To	12-09-2024
19)	MR. P P BARUAH	13-09-2024	To	20-09-2024
20)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Tuesday,10th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MARLI VANKUNG**

COURT NO: 19

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">Review.Pet./182/2022</a> in CRP/7/2022 (D/O), FIXED	BIKI SAHU <b>Versus</b> JAYNAL ABEDIN AND 6 ORS.	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	
2	<b>WITH</b> <a href="#">Review.Pet./8/2023</a>	JAYNAL ABEDIN AND 6 ORS. <b>Versus</b> BIKI SAHU	MR. P BORAH MR. S BISWAS MR GAURAV R DUTTA MR C GOGOI	
<b>HEARING</b>				
3	<a href="#">MACApp./374/2016</a> WITH LCR	UNION OF INDIA and ANR <b>Versus</b> SRI KHAGEN BORO	C.G.C. MR.S CHAKRABORTY MR. P S BHATTACHARYYA MR.A C KALITA	MR. A S DHILLON
4	<b>WITH</b> <a href="#">MACApp./375/2016</a>	UNION OF INDIA and ANR <b>Versus</b> SRI KHAGEN BORO	C.G.C. MR. P S BHATTACHARYYA MR.S CHAKRABARTY MR.A C KALITA	
5	<a href="#">MACApp./618/2017</a> WITH LCR, FIXED	SMTI PRAMILA RAJBONGSHI <b>Versus</b> MD UNISOR RAHMAN and ANR	MR.U K THAKURIA MR S C PANDIT MR AJIT DAS MR.D SARMAH	MR. S DUTTA MS. M CHOUDHURY MR. C SHARMA MR. C SHARMA MS. M GAZLOO
6	<a href="#">MACApp./413/2018</a> WITH LCR	M/S UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SRI THANERWAR BARUAH AND 3 ORS	MR. A DUTTA MD. A AHMED MR. M DUTTA	MR T CHAKRABORTY(R-1,2) MR. D CHOUDHURY(R-1,2) MR. R S MISHRA (R1, R2) MR. P BORDOLOI (R1, R2) MS M NIROLA (R1, R2)
7	<a href="#">MACApp./782/2018</a> WITH LCR, FIXED	SRI KARTIK DEKA <b>Versus</b> NATIONAL INSURANCE CO. LTD AND 2 ORS	MR. A K RAY MR. I GOGOI MS. T DAS	MR. K K BHATTA MS JONA TALUKDAR MS R DEVI
8	<a href="#">MACApp./98/2019</a> WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SRI ANIL KURUWA and 2 ORS	MR. S K GOSWAMI MR. A DUTTA MR. R SHARMA MRS. P M DUTTA	MR. S P CHOUDHURY (R1) MR. A S DHILLON (R1)

9	<a href="#">MACApp./223/2019</a> WITH LCR	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD <b>Versus</b> MRS. HUNPAHI AHOM and 3 ORS	MR. R GOSWAMI MR. I ALAM MS. M SAIKIA	MR. B BARUAH (R1) MS. L YANGZOM (R1) MS. P BATHARI (R1)
	<b>WITH</b> <a href="#">CO/37/2019</a> <b>in</b> MACApp./223/2019	SMTI. HUNPAHI AHOM @ SUNPAHI AHOM <b>Versus</b> THE BHARATI AXA GENERAL INSURANCE CO. LTD.	MR. B BARUAH MS. R R BARUAH MS S HASNU	MR. R GOSWAMI
10	<a href="#">MACApp./299/2019</a> WITH LCR, FIXED	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> SRI SURAJIT DAS AND ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. A KABRA MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS R SAHIN
	<b>WITH</b> <a href="#">I.A.(Civil)/1757/2019</a> <b>in</b> MACApp./299/2019	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> SRI SURAJIT DAS AND ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
11	<a href="#">MACApp./321/2019</a> WITH LCR	NEW INDIA ASSURANCE CO. LTD., <b>Versus</b> SMTI. MEERA DEVI AND ANR	MRS. B ACHARYA MR. A ACHARYA	MR. B. DUTTA MR. P K BORAH (R2) MRS. R S DEURI (R2) MR. S DEKA MS. J BORO
	<b>WITH</b> <a href="#">I.A.(Civil)/733/2022</a> <b>in</b> MACApp./321/2019	SMTI. MEERA DEVI <b>Versus</b> NEW INDIA ASSURANCE CO. LTD. AND ANR	MS. J BORO	MRS B ACHARYA MR. A ACHARYA
12	<a href="#">MACApp./423/2019</a> WITH LCR, FIXED	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> KRISHNA RANI DAS AND 6 ORS	MS. R DUTTA MR. R K BHATRA MR. A SAIKIA MS. D BHUYAN	MR. M TALUKDAR (r-1 to 5) MR. A SHAKIL (r-1 to 5)
	<b>WITH</b> <a href="#">I.A.(Civil)/2681/2019</a> <b>in</b> MACApp./423/2019	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> KRISHNA RANI DAS AND 6 ORS	MS. R DUTTA MR. R K BHATRA MR. A SAIKIA MS. D BHUYAN	
	<b>WITH</b> <a href="#">I.A.(Civil)/603/2024</a> <b>in</b> MACApp./423/2019	KRISHNA RANI DAS AND 4 ORS <b>Versus</b> NEW INDIA ASSURANCE COMPANY LTD H	MR. M TALUKDAR	MR. R K BHATRA
13	<a href="#">MACApp./674/2019</a> WITH LCR, FIXED	ABUL HUSSAIN <b>Versus</b> THE BRANCH MANAGER, UNITED INDIA INSURANCE CO. LTD. AND 2 ORS.	MR. A R AGARWALA	MR. A J SAIKIA
14	<a href="#">MACApp./168/2020</a> WITH LCR, FIXED	SMTI NILIMA BALA MALI AND 2 ORS <b>Versus</b> SRI RANJAN CHANDRA BRAHMA AND ANR	MR. T J MAHANTA MR. J SARMAH	MS. R D MOZUMDAR (R-2) MR. A K RAY(R-1) MR. I GOGOI(R-1) MS. C MOZUMDAR (R-2) MR. S P SHARMA MR. M P SARMA (R1,2)
	<b>WITH</b> <a href="#">CO/32/2021</a> <b>in</b> MACApp./168/2020	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> NILIMA BALA MALI AND 3 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. A K RAY(R-4) MR. J SARMAH MR. I GOGOI(R-4) MISS T DAS(R-4)
	<b>WITH</b> <a href="#">CO/42/2021</a> <b>in</b> MACApp./168/2020	RANJAN CHANDRA BRAHMA <b>Versus</b> SMTI NILIMA BALA MALI AND 3 ORS.	MR. A K RAY	MS. R D MOZUMDAR (R-4) MS. C MOZUMDAR (R-4) MR. S P SHARMA (R-4)
	<b>WITH</b> <a href="#">I.A.(Civil)/2116/2024</a> <b>in</b> MACApp./168/2020	SRI RANJAN CHANDRA BRAHMA, <b>Versus</b> SMTI NILIMA BALA MALI AND 3 ORS	MR. A K RAY MR. A K RAY MR. I GOGOI MISS T DAS	J SHARMA

15	<a href="#">MACApp./86/2021</a> WITH LCR, FIXED	LIBERTY GENERAL INSURANCE COMPANY LTD. (EARLIER LIBERTY VIDEOCON GENERAL INSURANCE CO. LTD.) <b>Versus</b> URMILA JOSHI AND 2 ORS.	MR T KALITA MR. A KAKATI	MR. N. DEBNATH (r-1,2) MR. S CHETIA (R-3) MR. J P MORE (R-3)
16	<a href="#">MACApp./174/2022</a> WITH LCR, FIXED	MUSTT. REHANA BEGUM AND 3 ORS. <b>Versus</b> THE REGIONAL MANAGER AND 2 ORS.	MD S HUSSAIN MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR. L HUSSAIN	MR. B SARMA (R-3) MR. K K BHATRA MR. R K BHATRA MR. R SARMA (R-3) MR. A SAIKIA MS JONA TALUKDAR (r-2) MR A DEY (R-3) MS M N KONYAK
17	<a href="#">MACApp./362/2022</a> WITH LCR, FIXED	RATNA GHOSH AND 3 ORS <b>Versus</b> AMARJIT SINGH AND 4 ORS	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER	MS. R D MOZUMDAR (r-3,5) MS. C MOZUMDAR (r-3,5) MR. S P SHARMA (r-3,5)
18	<a href="#">MACApp./696/2022</a> WITH LCR, FIXED	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI. TUNU DAS AND 3 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. P GOHAIN (r-1,2) MR. A K GUPTA (r-1,2) MR B KALITA (r-1,2) MR. A BHATTACHARYYA (R-1, 2) MR. S SINGH (R-1, 2)
	<b>WITH</b> <a href="#">I.A.(Civil)/2831/2022</a> <b>in</b> <a href="#">MACApp./696/2022</a>	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI. TUNU DAS AND 3 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. A BHATTACHARYYA (R-1, 2)) MR. S SINGH (R-1, 2)
19	<a href="#">CRP(IO)/23/2023</a>	MADAN URANG AND 3 ORS. <b>Versus</b> BABUL PATGIRI	MR R SENSUA MR D BORAH M. A. OASIS	MR. A K GUPTA MR. R S MISHRA
20	<a href="#">MACApp./354/2023</a> WITH LCR, FIXED	THE NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> KALPANA NATH AND 6 ORS.	MR. A ACHARYA MR B ACHARYYA	MR. R K AGARWALA (R-1,3,4) MS. R CHOUDHURY (r-1 to 4) MS. D KALITA (R-1,3,4) MR. A HUSSAIN (r-6,7) MR A CHOUDHURY (R-1,3,4) MS F N ZAMAN (r-1 to 4)
	<b>WITH</b> <a href="#">I.A.(Civil)/2978/2023</a> <b>in</b> <a href="#">MACApp./354/2023</a>	KALPANA NATH AND 6 ORS. <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD. AND 2 ORS.	MR. R K AGARWALA MS. D KALITA	MR. A ACHARYA MR B ACHARYYA

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LEAVE NOTE OF ADVOCATES FOR 10/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
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12)	T A LASKAR	05-09-2024	To	10-09-2024
13)	MD. I HUSSAIN	09-09-2024	To	13-09-2024
14)	MR. S A AHMED	05-09-2024	To	10-09-2024
15)	MR. R K BHATRA	15-09-2024	To	20-09-2024



16)	MR. A K PURKAYASTHA	09-09-2024	To	10-09-2024
17)	MR. S SHARMA	09-09-2024	To	10-09-2024
18)	MR D C K HAZARIKA	09-09-2024	To	12-09-2024
19)	MR. P P BARUAH	13-09-2024	To	20-09-2024
20)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,10th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 20**

**[CIVIL BENCH- IV AND V**

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY  
AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION  
AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	<a href="#">Bail Appln./2453/2024</a>	MD ROJIT ALI @ SAHIL AHMED @ ROJITULLAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J C GOGOI MR. H KAKATI	PP, ASSAM
<b><u>ORDER (STAY VACATING)</u></b>				
2	<a href="#">I.A.(Civil)/155/2021</a> FIXED in WP(C)/7331/2017	THE UNION OF INDIA AND 4 ORS. <b>Versus</b> KUJENDRA DOLEY	ASSTT.S.G.I.	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.R DE MR R DHAR, LEARNED COUNSEL FOR ENFORCEMENT DIRECTORATE
	<b>WITH</b> <a href="#">WP(C)/7331/2017</a>	KUJENDRA DOLEY <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MS.A K CHOUDHURY MR.R DE MS.M DOLAI	MR. S C KEYAL GA, ASSAM ASSTT.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/2276/2018</a> in WP(C)/7331/2017	KUJENDRA DOLEY <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR D K BHATTACHARYYA MR. R DE MR. A K BHATTACHARJEE	GA, ASSAM ASSTT.S.G.I.
<b><u>ADMISSION</u></b>				
3	<a href="#">WP(C)/4103/2014</a> FIXED	JUGAL KUMAR NATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS.N S THAKURIA MR.B D GOSWAMI MR.D BORAH MS.P DUTTA MR.M P BORAH	SC, FOREST
	<b>WITH</b> <a href="#">WP(C)/4780/2015</a>	JUGAL KUMAR NATH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS.N S THAKURIA MS.M DEV MS.P DEB	SC, FOREST(R1-5)

5	<b>WITH</b> <a href="#">WP(C)/4266/2016</a> CAVT. NO. 572/2016	JUGAL KR. NATH <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MS.N S THAKURIA MS.M DEV MS.N DEB MS.P DEB	SC, FOREST MR.D KALITA MS.J CHAKRABORTY MR.B K KAR MS.R BORAH MR.R K BORA(R 1-6) FOR CAVEATOR
6	<a href="#">WP(C)/4703/2017</a> FIXED	DHANANJOY SAIKIA <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.S BHARALI MR.M DAS MS.M GOSWAMI MR.N K NEOG	MR B N SARMA (SR. GA, ASSAM, R-1 TO 4) MR.S C KEYAL(ASSTT. SOLICITOR GEN. OF INDIA, R-5) SC, CBI
7	<a href="#">WP(C)/7392/2021</a> FIXED	DHIREN CHANDRA KUMAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S C BISWAS MRS S MALAKAR MR. P S BISWAS MS. J GHOSH MR. A K DAS	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, PWD
8	<a href="#">WP(C)/3461/2022</a> FIXED	DR. DIBAKAR SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S CHAUHAN MR S CHAUHAN MR. A R SHOME MR B PUSHILAL	GA, ASSAM MR. S BARUAH, GA, ASSAM MR. A S AKAND (R-4,5,6) MS G HAZARIKA, SC, REVENUE & DM DEPTT., ASSAM MR. S A AHMED (R-4,5) MR J ISLAM (R-4,5,6) MR. A HUSSAIN (R-4,5,6) SC, REVENUE
9	<a href="#">WP(C)/2201/2023</a> FIXED	KH ALI AHMED AND 197 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, P AND R.D. GA, ASSAM DY.S.G.I.
10	<b>WITH</b> <a href="#">WP(C)/544/2023</a>	NAZRUL ISLAM AND 3 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	SC, P AND R.D. GA, ASSAM MR. B DEKA DY.S.G.I.
<b><u>BAIL HEARING</u></b>				
11	<a href="#">AB/1602/2024</a> WITH OFFICE NOTE, FIXED	BABUL SK @ BABU <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J AHMED MRS M DAS MS M DAS	MS. T SOM(R-2) MR H DAS(R-2) PP, ASSAM
12	<b>WITH</b> <a href="#">AB/1170/2024</a>	ABDUL AUDUT SARKER @ AUDUT SARKER <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. J AHMED MS M DAS	PP, ASSAM
<b><u>ORDERS</u></b>				
13	<a href="#">Review.Pet./37/2024</a> IN RSA 90/2010(D/O), FIXED	SOMNATH MITRA <b>Versus</b> ARABINDA MITRA	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR. K UPAMANNYA	MS. B CHOUDHURY
<b><u>HEARING</u></b>				
14	<a href="#">WP(C)/5868/2012</a> IN WP(C)/1354/2014 (D/O), FIXED	ON THE DEATH OF JOGESH CHANDRA PAUL HIS LEGAL HEIR MRS. SABITA PAUL REP. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.R K DAS MR.K N KALITA MSJ BHUYAN MR.B SINHA MR.A K DAS MR. M J GOGOI MR. T N SRINIVASAN	MR. S C KEYAL GA, ASSAM MRS.V L SINGH MR. S K MEDHI (Adl. Adv. General,Assam) MR.N UPADHAYA MRS. A GAYAN (CGC, R6 & R7) ASSTT.S.G.I. ADDL. AG, ASSAM MR.Y DOLAY SC, REVENUE

15	<a href="#">WP(C)/2918/2015</a> WITH OFFICE NOTE	LATE MANOMOHAN BAISHYA, REPRESENTED BY RAMANI BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR A M MAZUMDAR MR.R ISLAM MR.H MEDHI MR D N SARMAH	SC, FOREST(R9) GA, ASSAM(R1-6) MRS.V L SINGH SC, NHAI(R8) MR.L N DIHINGIA MR.H BURAGOHAİN SC, PWD(R7)
	<b>WITH</b> <a href="#">I.A.(Civil)/627/2017</a> in WP(C)/2918/2015	MANOMOHAN BAISHYA and 83 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR.R ISLAM MR.H MEDHI	SC, FOREST(R9) GA, ASSAM(R1-6) MRS.V L SINGH MR.B GOSWAMI SC, NHAI(R8) MR.L N DIHINGIA MR.H BURAGOHAİN ADDL. AG, ASSAM SC, PWD(R7)
16	<b>WITH</b> <a href="#">WP(C)/1128/2015</a>	PRADIP MEDHI and 22 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR A M MAZUMDAR (P3) MR. R ISLAM MR.T AHMED MR. H MEDHI MR. D N SARMAH (P3)	GA, ASSAM (R1-5) SC, NHAI (R7) MR. D DEKA
	<b>WITH</b> <a href="#">I.A.(Civil)/616/2017</a> in WP(C)/1128/2015	PRADIP MEDHI and 22 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR.R ISLAM MR.T AHMED MR.H MEDHI	GA, ASSAM(R1-5) SC, NHAI R7 MR.D DEKA
17	<b>WITH</b> <a href="#">WP(C)/1945/2015</a>	KHAIRUL HOQUE CHOUDHURY and 60 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR A M MAZUMDAR MR.R ISLAM MR.T AHMED MR.H MEDHI MR D N SARMAH	SC, FOREST MRS.V L SINGH MR.L N DIHINGIA MR.H BURAGOHAİN MR.G TAKU(R-10) SC, PWD MR.K GUPTA(R-10) SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/877/2017</a> in WP(C)/1945/2015	KHAIRUL HOQUE CHOUDHURY and 60 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR.R ISLAM MR.T AHMED MR.H MEDHI	SC, FOREST MRS.V L SINGH MR.L N DIHINGIA MR.H BURAGOHAİN MR.G TAKU(R-10) SC, REVENUE MR.K GUPTA(R-10) SC, PWD
18	<a href="#">WP(C)/2399/2016</a>	SABITRI SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.A K SHARMA MR.R DEKA MR.G GOSWAMI	GA, ASSAM MR. K GOGOI
	<b>WITH</b> <a href="#">I.A.(Civil)/2295/2021</a> in WP(C)/2399/2016	SABITRI SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K SHARMA	GA, ASSAM
19	<a href="#">WP(C)/918/2019</a>	HIRAN GIRI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. P K BORAH MR. D GOGOI MR. S BORTHAKUR	GA, ASSAM MR. M H RAJBARBHUIYAN (R5, R6) MR. W RAHMAN (R5, R6) MS. S RASUL (R5, R6) SC, REVENUE
20	<a href="#">WP(C)/1633/2022</a>	JERICHO CHEMICALS LLP <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR K AGARWAL MR S BHARALI MR. M DAS MR. N K NEOG	GA, ASSAM MR. R K BHATRA (r-9) MR. K GOGOI MS P HUJURI (r-9) MS R GANGAWAT (r-9) MR A BHATRA (r-9) SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I. SC, NEDFI

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LEAVE NOTE OF ADVOCATES FOR 10/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
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10)	MR. N SHARMA	09-09-2024	To	22-09-2024
11)	MR I HASSAN	03-09-2024	To	10-09-2024
12)	T A LASKAR	05-09-2024	To	10-09-2024
13)	MD. I HUSSAIN	09-09-2024	To	13-09-2024
14)	MR. S A AHMED	05-09-2024	To	10-09-2024
15)	MR. R K BHATRA	15-09-2024	To	20-09-2024
16)	MR. A K PURKAYASTHA	09-09-2024	To	10-09-2024
17)	MR. S SHARMA	09-09-2024	To	10-09-2024
18)	MR D C K HAZARIKA	09-09-2024	To	12-09-2024
19)	MR. P P BARUAH	13-09-2024	To	20-09-2024
20)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 21**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2695/2024</a>	RITU RAJ KUMAR @ RITURAJ KUMAR YADAV <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
2	<a href="#">Bail Appln./2704/2024</a>	SMTI. RULA BORAH <b>Versus</b> THE STATE OF ASSAM	MR. S BISWAS MR. H BURAGOHAİN MS D DEVI	PP, ASSAM
<b>MOTION</b>				
3	<a href="#">Crl.Rev.P./348/2024</a>	SANJIB DUTTA <b>Versus</b> THE STATE OF ASSAM	MR T KALITA J DASGUPTA MISS C S MARAK	PP, ASSAM
4	<a href="#">Crl.Pet./914/2024</a> FIXED	RUPJYOTI SARMA <b>Versus</b> THE STATE OF ASSAM AND ANR	MS G DEKA MS. K KALITA	PP, ASSAM
5	<a href="#">Crl.Pet./1110/2024</a>	IBRAHİM ALI BHUYAN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M U MONDAL MS. N NASRİN MD. I H KHAN MR A ALIM SK MR. A W MONDAL	PP, ASSAM
6	<a href="#">Crl.Pet./1111/2024</a>	TH. PEASEROSE AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P D NAİR MR G ALAM MR. H ROHMAN MR S R A NASER	PP, ASSAM
7	<a href="#">Crl.Pet./1112/2024</a>	KAJAL BARMAN <b>Versus</b> ANJALI ROY AND ANR	MRS. K DEVI MR. J KALITA MS S A KHALIFA	PP, ASSAM
8	<a href="#">AB/2384/2024</a>	ROKİBUL İSLAM @ MD ROFİKUL İSLAM <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY	PP, ASSAM
9	<a href="#">AB/2386/2024</a>	VIKASH SHARMA <b>Versus</b> THE STATE OF ASSAM	MR. V N UPADHYAY MS P MISHRA	PP, ASSAM
10	<a href="#">AB/2388/2024</a>	RAHAM ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR A K AZAD MR. I HUSSAIN	PP, ASSAM
11	<a href="#">AB/2392/2024</a>	MAZİBAR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A İSLAM	PP, ASSAM

12	<a href="#">AB/2394/2024</a>	TUSHAR BORA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN	PP, ASSAM
13	<a href="#">AB/2395/2024</a>	ARPIT TIWARI <b>Versus</b> THE STATE OF ASSAM	MR. B GOGOI MR M BHUYAN	PP, ASSAM
<b>ADMISSION</b>				
14	<a href="#">Crl.Pet./382/2021</a> WITH LCR 5 FILES(SCANNED COPY), B/O	RANJIT SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S DAS	MR N J DAS (r-2) PP, ASSAM
15	<a href="#">Crl.Pet./1189/2023</a> B/O	AJAY CHOWHAN AND 3 ORS <b>Versus</b> ANITA DEVI	MR. S C BISWAS MR RITURAJ TIWARI	MS B R A SULTANA (LEGAL AID COUNSEL)
<b>BAIL HEARING (BA)</b>				
16	<a href="#">Bail Appln./3904/2023</a> WITH CASE RECORD(SCANNED COPY), FIXED	LALROHLU HMAR @ LALRUHLU HMAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR N AHMED MR A BASUMATARY	SC, DRI
17	<a href="#">Bail Appln./1921/2024</a>	MASUM UDDIN @ MASUK AHMED BORBHUIYAN <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN	PP, ASSAM
18	<a href="#">Bail Appln./2217/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	AYUB ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S ISLAM MR A HAWARI A R MONDAL	PP, ASSAM
19	<a href="#">Bail Appln./2236/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	JAHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A B T HAQUE	PP, ASSAM
20	<a href="#">Bail Appln./2251/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	BIKI SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
21	<a href="#">Bail Appln./2545/2024</a> FIXED	FARUD ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MRS. S KHATANIAR MS. B SAIKIA A R AHMED K HUSSAIN	PP, ASSAM
<b>BAIL HEARING</b>				
22	<a href="#">AB/923/2024</a> FIXED	HEMANTA KR. GOGOI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS J U AHMED A SAIKIA MR. R K MUSHAHARY MR S A REEYAZ	PP, ASSAM
23	<a href="#">AB/1847/2024</a> FIXED	MANJUR AHMED TAPADAR <b>Versus</b> THE STATE OF ASSAM	MR P KATAKI MR D CHAKRABORTY MRS R BEGUM	PP, ASSAM
24	<a href="#">AB/1999/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SAFIKUL ISLAM @ SHOFIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN	PP, ASSAM
25	<a href="#">AB/2013/2024</a> FIXED	SHAJAHAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI MS A DAS MS. L WANGSA	PP, ASSAM
26	<a href="#">AB/2123/2024</a> FIXED	TAPAN THAKURIA AND ANR <b>Versus</b> THE STATE OF ASSAM,	MR A K AHMED MS F PARBIN MS P KAKATI	PP, ASSAM
27	<a href="#">AB/2136/2024</a> FIXED	NAJIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	MS M DAS (AS LEGAL-AI-COUNSEL FOR R-2) PP, ASSAM
28	<a href="#">AB/2229/2024</a> FIXED	JEHERUL ISLAM KHAN @ JEHERUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	K U AHMED	PP, ASSAM

29	<a href="#">AB/2231/2024</a> WITH OFFICE NOTE, FIXED	DHARMESWAR NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR G SARMA MR S DEKA	PP, ASSAM
30	<a href="#">AB/2248/2024</a> FIXED	BAL KRISHNA BHUWANIA <b>Versus</b> THE STATE OF ASSAM	MR. M SMITH B BORA	PP, ASSAM
31	<a href="#">AB/2259/2024</a> FIXED	ANSARUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
32	<a href="#">AB/2288/2024</a> FIXED	LUTFUR RAHMAN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MD. A HUSSAIN MR. K ALOM MR. T ISLAM	PP, ASSAM
33	<a href="#">AB/2291/2024</a> FIXED	LATIFUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR N J DAS MR S.K. KASHYAP	PP, ASSAM
34	<a href="#">AB/2333/2024</a> FIXED	MD JUMA KHAN <b>Versus</b> THE STATE OF ASSAM	MR. B C CHOUDHURY MR. P K ROYCHOUDHURY MR A N AHMED	PP, ASSAM
<b>ORDERS</b>				
35	<a href="#">Crl.Pet./1054/2022</a> FIXED	SANTUMONI BORAH @ SHANTUMONI BORAH AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R BARUAH	PP, ASSAM
36	<a href="#">Crl.Rev.P./395/2023</a> WITH LCR 4 FILES(SCANNED COPY), FIXED	AMIT KHEMKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR M GARODIA MS R DAS	MR. D K KOTHARI (R-2) MR. P JAIN (R-2) MR. Y KOTHARI (R-2) MR. R. AHMED (R-2) PP, ASSAM
37	<a href="#">Crl.Pet./784/2024</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	FIROJ KHANDAKAR <b>Versus</b> KARABI BEGUM AND ANR	MS B R A SULTANA	PP, ASSAM
38	<a href="#">Crl.Pet./816/2024</a> FIXED	MUNENDRA KUMAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. ANANTA RAM MEDHI MS. K MEDHI MD. K AHMED	PP, ASSAM
39	<a href="#">Crl.Pet./1085/2024</a> FIXED	MD MAMUD ALI @ MD. MAHAMMAD ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. J AHMED MS A HUSSAIN R BEGUM	PP, ASSAM
<b>HEARING</b>				
40	<a href="#">Crl.A./137/2010</a> WITH LCR 3 FILES, FIXED	BANARASI MAHATO <b>Versus</b> BONNAYA GOGOI and ANR,	MS R D MAZUMDAR (AMICUS CURIAE) MR.A C BORBORA MRS.R BORBORA MR.M G SINGH	MR.B M CHOUDHURY MR.R SEKHAR MR.N BHARALI MR.A BARUAH MR.J GOGOI
41	<a href="#">Crl.A./213/2012</a> WITH LCR 6 FILES, FIXED	RABEN KALITA <b>Versus</b> THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
42	<a href="#">Crl.A./86/2013</a> WITH LCR 6 FILES, P.B.-1, FIXED	RINKU BORAH <b>Versus</b> STATE OF ASSAM	MR.Z ALAM MR.N D SARMA MR.E U AHMED	PP, ASSAM
43	<a href="#">Crl.Pet./867/2013</a> FIXED	KUMAR DEEPAK DAS <b>Versus</b> SHRI HIMANTA BISWA SARMA and 2 ORS	MR.K AGARWAL MR.M CHOUDHURY MR.A K DAS	MR.R BARUAH MR. K K DUTTA MR.B GOGOI MR.P NAYAK MS.M THAKURIA MR.A DEKA
44	<a href="#">Crl.Rev.P./303/2019</a> WITH LCR 2 FILES, FIXED	MUKESH BORA <b>Versus</b> ANKITA NATH	MRS M D CHOWDHURY MS. R K SAINI	MS N HASSAN (LEGAL AID COUNSEL)
45	<a href="#">Crl.A./16/2022</a> WITH LCR 5 FILES, FIXED	BENJAMIN BASUMATARY @ BINJAMIN BASUMATARY <b>Versus</b> THE STATE OF ASSAM.	MR S BORTHAKUR MS. P BORAH	PP, ASSAM



	<b>WITH</b> <a href="#">I.A.(CrI.)/38/2022</a> <b>in</b> CrI.A./16/2022	BENJAMIN BASUMATARY @ BINJAMIN BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MS. P BORAH	PP, ASSAM
46	<b>WITH</b> <a href="#">CrI.A./14/2022</a>	MONI BASUMATARY <b>Versus</b> THE STATE OF ASSAM .	MR. R BARUAH MR. A SARMAH	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/675/2022</a> <b>in</b> CrI.A./14/2022	MONI BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR. R BARUAH	PP, ASSAM
47	<a href="#">CrI.A./199/2022</a> 2 Y 1 M 12 D :WITH LCR 5 FILES, B/O	POBITRA GOGOI AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A ROSHID MR. S K DEORI MS. T BEGUM MS. SOMILA	MR. S BISWAS (AS LEGAL- AID-COUNSEL FOR R-2) PP, ASSAM
48	<a href="#">CrI.Rev.P./550/2022</a> WITH LCR 1 FILE(SCANNED COPY), B/O	MANOJ SHARMA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S K SINGH MR B PUSHILAL	MS B R A SULTANA (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
49	<a href="#">CrI.A./220/2023</a> 1 Y 6 M 11 D :WITH LCR 3 FILES, FIXED	DILIP ROY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B BARMAN MRS P P BORAH MR. P K DAS	PP, ASSAM
50	<a href="#">CrI.Rev.P./151/2024</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	SHAHIDUL SIKDAR <b>Versus</b> THE STATE OF ASSAM	MR. J KALITA MR. M R SODIAL MR S AHMED MR B HAZARIKA	MR. P N GOSWAMI, S.C., FOREST DEPTT. MR. B SARMA, SPL. P.P., FOREST DEPTT. PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
6)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
7)	MR. A MANNAF	27-08-2024	To	13-09-2024
8)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
9)	MR. R ALI	01-09-2024	To	10-09-2024
10)	MR. N SHARMA	09-09-2024	To	22-09-2024
11)	MR I HASSAN	03-09-2024	To	10-09-2024
12)	T A LASKAR	05-09-2024	To	10-09-2024
13)	MD. I HUSSAIN	09-09-2024	To	13-09-2024
14)	MR. S A AHMED	05-09-2024	To	10-09-2024
15)	MR. R K BHATRA	15-09-2024	To	20-09-2024
16)	MR. A K PURKAYASTHA	09-09-2024	To	10-09-2024
17)	MR. S SHARMA	09-09-2024	To	10-09-2024
18)	MR D C K HAZARIKA	09-09-2024	To	12-09-2024
19)	MR. P P BARUAH	13-09-2024	To	20-09-2024
20)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[ For Tuesday,10th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 22

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">AB/2075/2024</a> FIXED	SAIFUL ISLAM @ MONBABU ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M ISLAM MS. RUKMINI BARUA MS. PADMINI BARUA MS A KHATUN	PP, ASSAM
<b>BAIL HEARING</b>				
2	<a href="#">AB/1669/2024</a> FIXED	MOIZUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED MS. NISHA BEGUM	PP, ASSAM
3	<a href="#">AB/1955/2024</a> FIXED	NUR MOHAMMED <b>Versus</b> THE STATE OF ASSAM	MR. A M AHMED P. GHOSH	PP, ASSAM
<b>ORDERS</b>				
4	<a href="#">I.A.(CrI.)/810/2024</a> FIXED in CrI.Pet./617/2024	DIBYAJYOTI DATTA <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION	MR S BORTHAKUR MR SAURADEEP DEY	SC, CBI
	<b>WITH</b> <a href="#">CrI.Pet./617/2024</a>	DIBYAJYOTI DATTA <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION	MR S BORTHAKUR MR SAURADEEP DEY	SPL. PP, C.B.I.

LEAVE NOTE OF ADVOCATES FOR 10/09/2024

1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
5)	MR. J P SHARMA	19-08-2024	To	15-09-2024
6)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
7)	MR. A MANNAF	27-08-2024	To	13-09-2024
8)	MR. U K BORTHAKUR	28-08-2024	To	12-09-2024
9)	MR. R ALI	01-09-2024	To	10-09-2024

10)	MR. N SHARMA	09-09-2024	To	22-09-2024
11)	MR. I HASSAN	03-09-2024	To	10-09-2024
12)	T A LASKAR	05-09-2024	To	10-09-2024
13)	MD. I HUSSAIN	09-09-2024	To	13-09-2024
14)	MR. S A AHMED	05-09-2024	To	10-09-2024
15)	MR. R K BHATRA	15-09-2024	To	20-09-2024
16)	MR. A K PURKAYASTHA	09-09-2024	To	10-09-2024
17)	MR. S SHARMA	09-09-2024	To	10-09-2024
18)	MR D C K HAZARIKA	09-09-2024	To	12-09-2024
19)	MR. P P BARUAH	13-09-2024	To	20-09-2024
20)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,10th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 24**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2530/2024</a> FIXED	SAIFUDDIN @ SOMU @ BABU <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MS J AKTAR K MAINUDDIN	PP, ASSAM
2	<a href="#">Bail Appln./2715/2024</a>	PANKAJ DHAR SAIKIA @ PANKAJ SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
<b>MOTION</b>				
3	<a href="#">AB/2257/2024</a> FIXED.	MD ILIAS AHMED AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
4	<b>WITH</b> <a href="#">Bail Appln./2548/2024</a>	MD. MANJIL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
5	<a href="#">AB/2389/2024</a>	AJGOR ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A F N U MOLLAH K ZAMAN	PP, ASSAM
6	<a href="#">AB/2390/2024</a>	JUBBAR ALI AND 5 ORS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	PP, ASSAM
7	<a href="#">AB/2393/2024</a>	SOBOR ALI <b>Versus</b> THE STATE OF ASSAM	MR. A M AHMED B DAS	PP, ASSAM
<b>ADMISSION</b>				
8	<a href="#">CRP/18/2024</a> PART-HEARD, WITH LCR, FIXED	DEBANANDA PATGIRI AND 2 ORS. <b>Versus</b> CHAKRAPANI PATGIRI	MR J KAKATI MR. K D CHETRI MS R BARUAH	MR H DAS
	<b>WITH</b> <a href="#">I.A.(Civil)/1274/2024</a> in CRP/18/2024	CHAKRAPANI PATGIRI <b>Versus</b> DEBANANDA PATGIRI AND 2 ORS	MR H DAS	MR. K D CHETRI
9	<a href="#">Crl.Pet./195/2024</a> WITH LCR, FIXED	ASHADUZ ZAMAN <b>Versus</b> MUSTAFA HUSSAIN	MR D K MEDHI P BORUAH	

10	<a href="#">Crl.Rev.P./248/2024</a> FIXED	SHERIF UDDIN ALI AHMED <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
11	<a href="#">Crl.Pet./726/2024</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	BIPUL DAS GUPTA <b>Versus</b> THE STATE OF ASSAM AND ANR	M K BORAH MS. P. KASHYAP	MR. SURAJIT DAS (R-2) MR SARFRAZ NAWAZ (R-2) PP, ASSAM
12	<a href="#">Crl.Pet./794/2024</a> WITH LCR 4 FILES(SCANNED COPY), FIXED	SMT. JHILIK GHOSH AND ANR <b>Versus</b> UNION OF INDIA	MR. A ROY MR. B DEKA MR. U. DUTTA	SC, DRI
<b>BAIL HEARING (BA)</b>				
13	<a href="#">Bail Appln./2369/2024</a> FIXED	ABDUL JALIL <b>Versus</b> STATE OF ASSAM	MR M H AHMED I AMIN	
14	<a href="#">Bail Appln./2426/2024</a> FIXED	SRI BINOD DAS @ BABA <b>Versus</b> THE STATE OF ASSAM	M PATHAK MR. T ALI MS RIMPI DUTTA	PP, ASSAM
15	<a href="#">Bail Appln./2528/2024</a> FIXED	MD MOFIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
16	<a href="#">Bail Appln./2580/2024</a> FIXED.	LEENA KALITA @ MOMI KALITA <b>Versus</b> THE STATE OF ASSAM	MR. S K JAIN MR. B N DEKA	PP, ASSAM
17	<a href="#">Bail Appln./2598/2024</a> FIXED	JAMANUR ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A WAHAB MR A ALIM SK	PP, ASSAM
18	<a href="#">Bail Appln./2618/2024</a> FIXED	BIKRAM KHAN <b>Versus</b> THE STATE OF ASSAM	MR J ISLAM MR. T MOHAMMAD	PP, ASSAM
19	<a href="#">Bail Appln./2633/2024</a> FIXED	SAHINUR ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S AHMED MS. M. KHATUN MS N AKTAR	PP, ASSAM
<b>BAIL HEARING</b>				
20	<a href="#">AB/1148/2024</a> FIXED	NIRANJAN DEKA <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS M ZOMUANPUII MS S JAIN	PP, ASSAM
21	<a href="#">AB/1524/2024</a> FIXED	SHAFI MD ANISUL AMBIA MAZUMDER @ ANISH <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. P K DAS PP, ASSAM
22	<a href="#">AB/1780/2024</a> FIXED	NUR IMAN ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. R SARMA A H CHOUDHURY	PP, ASSAM
23	<a href="#">AB/1781/2024</a> FIXED.	MOHIBUR ALI @ MOHIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	PP, ASSAM
24	<a href="#">AB/1837/2024</a> FIXED	ROBIYAL HOQUE @ KETU <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
25	<a href="#">AB/1922/2024</a> FIXED	BIPLAB DAS <b>Versus</b> THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA	PP, ASSAM
26	<a href="#">AB/1979/2024</a> FIXED	SHRI HAZRAT ALI @ HAZARAT ALI <b>Versus</b> THE STATE OF ASSAM	MD. S ALOM MR. M S ALAM	PP, ASSAM
27	<a href="#">AB/2116/2024</a> B/O	SANIDUL ALI <b>Versus</b> THE STATE OF ASSAM	MR H DAS MR. B C DEKA D BARUAH	PP, ASSAM
28	<a href="#">AB/2129/2024</a> FIXED	APURBA KUMAR MEDHI <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MR S J CHOUDHURY	PP, ASSAM

29	<a href="#">AB/2143/2024</a> FIXED	SMT. PIPASHI MAHANTA <b>Versus</b> THE STATE OF ASSAM	MR. P MAHANTA C SARMA V KHAKHALARY	PP, ASSAM
30	<a href="#">AB/2223/2024</a> FIXED	SAIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR A A DEWAN M.A. ISLAM MR H A RASHID	PP, ASSAM
31	<a href="#">AB/2286/2024</a> FIXED	OHIDUL SK <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA	PP, ASSAM
32	<a href="#">AB/2294/2024</a> FIXED	NONI MADHAV DAS @ MONI MADHAB DAS <b>Versus</b> THE STATE OF ASSAM	MR. G K MEDHI B. D. KAKATI	PP, ASSAM
33	<a href="#">AB/2320/2024</a> FIXED	NAZRUL HOQUE AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
<b>ORDERS</b>				
34	<a href="#">CrI.A./285/2022</a> 2 Y O M 6 D : WITH LCR 5 FILES, FIXED <b>WITH</b> <a href="#">I.A.(CrI.)/673/2022</a> <b>in</b> CrI.A./285/2022 <b>WITH</b> <a href="#">CRL.A(j)/6/2023</a> 2 Y O M 6 D :	SAMSON SING KATHAR <b>Versus</b> THE STATE OF ASSAM AND ANR.  SAMSON SING KATHAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M SAIKIA MS. A BORA  MR. M SAIKIA MS. A BORA	PP, ASSAM  PP, ASSAM
35	<a href="#">CRL.A(j)/6/2023</a> 2 Y O M 6 D :	BIKRAM TERON <b>Versus</b> THE STATE OF ASSAM	Ms. DEBASHREE SAIKIA (AMICUS CURIAE)	PP, ASSAM
36	<a href="#">I.A.(CrI.)/213/2023</a> WITH LCR 1 FILE(SCANNED COPY), B/O <b>in</b> CrI.A./93/2023 <b>WITH</b> <a href="#">CrI.A./93/2023</a>	MOTIOR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.  MOTIOR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A ROSHID MS. M R DEVI MS. T BEGUM  MR. A ROSHID MS. M R DEVI MS. T BEGUM	PP, ASSAM  MR K P PATHAK PP, ASSAM
37	<a href="#">CRL.A(j)/17/2024</a> WITH LCR 3 FILES, FIXED	CHAN ALI <b>Versus</b> THE STATE OF ASSAM	MRS DIPANJALI BORPUJARI, LEGAL AID COUNSEL	PP, ASSAM
38	<a href="#">I.A.(CrI.)/20/2024</a> WITH OFFICE NOTE, FIXED <b>in</b> CrI.A./13144/2023  <b>WITH</b> <a href="#">CrI.A./13144/2023</a> (Filing Number)	KANAK NATH <b>Versus</b> THE STATE OF ASSAM AND ANR E  KANAK NATH <b>Versus</b> THE STATE OF ASSAM AND ANR E	MS. N CHOUDHURY MR D K BHATTACHARYYA MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR A GAUTAM DILME R.M. MOMIN MR J DAS  MR D K BHATTACHARYYA	MR SARFRAZ NAWAZ, LEGAL AID COUNSEL (R-2) PP, ASSAM
39	<a href="#">CRL.A(j)/26/2024</a> WITH LCR 6 FILES, FIXED	RATNA JYOTI SAIKIA <b>Versus</b> THE STATE OF ASSAM	MS. D SAIKIA (AMICUS CURIAE)	PP, ASSAM
40	<a href="#">CRL.A(j)/59/2024</a> WITH LCR 6 FILES, FIXED  <b>WITH</b> <a href="#">I.A.(CrI.)/541/2024</a> <b>in</b> CRL.A(j)/59/2024	RAJESWAR RAI <b>Versus</b> THE STATE OF ASSAM AND ANR.  RAJESWAR RAI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS S MEDHI(Legal Aid Counsel) MR. N Z AHMED  MR. N Z AHMED	PP, ASSAM  PP, ASSAM

41	<a href="#">Crl.Rev.P./310/2024</a> FIXED	SAHJALAL UDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R P HAZARIKA	PP, ASSAM
42	<a href="#">Crl.Pet./356/2024</a> FIXED	DR. NILUTPAL SUT AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. T DEURI MS A DAS MS. L WANGSA	PP, ASSAM
43	<a href="#">Crl.Pet./779/2024</a> FIXED	MD. FULBABU SK <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR Z RAHMAN MR S PRODHANI	PP, ASSAM
<b>HEARING</b>				
44	<a href="#">Crl.A./424/2023</a> 0 Y 11 M 10 D :PART-HEARD, WITH LCR 3 FILES, FIXED <b>WITH</b> <a href="#">I.A.(Crl.)/1115/2023</a> <b>in</b> Crl.A./424/2023	ABU SIDDIQUE @ CHUTTU <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR M J QUADIR MR. A K HANNAN	K U AHMED (R-2) MS P SARMA (R-2) PP, ASSAM
45	<a href="#">Crl.Rev.P./27/2011</a> WITH LCR 3 FILES, FIXED	ABU SIDDIQUE @ CHUTTU <b>Versus</b> THE STATE OF ASSAM AND ANR. MOFAZZAL HOQUE and ANR. <b>Versus</b> THE STATE OF ASSAM	MR M J QUADIR MR. A K HANNAN	PP, ASSAM
46	<a href="#">Crl.A./237/2012</a> WITH LCR 5 FILES, FIXED <b>WITH</b> <a href="#">Crl.M.C./912/2012</a> <b>in</b> Crl.A./237/2012	ANOWAR HUSSAIN, <b>Versus</b> THE STATE OF ASSAM, KAMAL SAHA <b>Versus</b> STATE OF ASSAM	MR.H R A CHOUDHURY MR.S H RAHMAN MR.D A KAIYUM MR. M A SHEIKH MS.A BEGUM MD.M H CHOUDHURY	PP, ASSAM PP, ASSAM
47	<a href="#">Crl.A./377/2013</a> WITH LCR 5 FILES, FIXED	ANOWAR HUSSAIN, <b>Versus</b> THE STATE OF ASSAM, KAMAL SAHA <b>Versus</b> STATE OF ASSAM	MR. M A SHEIKH MS.A BEGUM MD.M H CHOUDHURY MS. B SARMA	PP, ASSAM PP, ASSAM
48	<a href="#">CRL.A(j)/27/2020</a> 6 Y 5 M 3 D :WITH LCR 4 FILES, P.B.-1, FIXED	RITU BORA @ JAAN <b>Versus</b> THE STATE OF ASSAM	MS D SAIKIA, AMICUS CURIAE	PP, ASSAM
49	<a href="#">I.A.(Crl.)/314/2020</a> WITH LCR, FIXED <b>in</b> Crl.A./140/2020 <b>WITH</b> <a href="#">Crl.A./140/2020</a>	SRI SOMESWAR PAW <b>Versus</b> STATE OF ASSAM AND ANR	MR D TALUKDAR MR P CHOUDHURY	PP, ASSAM
50	<a href="#">Crl.A./67/2022</a> WITH LCR 3 FILES <b>WITH</b> <a href="#">I.A.(Crl.)/186/2022</a> <b>in</b> Crl.A./67/2022 <b>WITH</b> <a href="#">Crl.A./69/2022</a>	SRI SOMESWAR PAW <b>Versus</b> STATE OF ASSAM AND ANR	MR D TALUKDAR MR P CHOUDHURY MR. P P BORTHAKUR MAYUR DAS MS IVY HUSSAIN MS A HUSSAIN	MISS. M BORAH (r-2) MR H K BARUAH (r-2) PP, ASSAM
51	<a href="#">Crl.A./67/2022</a> WITH LCR 3 FILES <b>WITH</b> <a href="#">I.A.(Crl.)/186/2022</a> <b>in</b> Crl.A./67/2022 <b>WITH</b> <a href="#">Crl.A./69/2022</a>	IKRAM ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN	PP, ASSAM
51	<a href="#">Crl.A./69/2022</a> WITH LCR 3 FILES <b>WITH</b> <a href="#">I.A.(Crl.)/188/2022</a> <b>in</b> Crl.A./69/2022	IKRAM ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN	PP, ASSAM
52	<a href="#">Crl.A./69/2022</a> WITH LCR 3 FILES <b>WITH</b> <a href="#">I.A.(Crl.)/188/2022</a> <b>in</b> Crl.A./69/2022	KAMAL ALI <b>Versus</b> THE STATE OF ASSAM	MD. S M RAHMAN MR. R AHMED	PP, ASSAM
52	<a href="#">Crl.Pet./706/2022</a> WITH LCR 1 FILE(SCANNED COPY), B/O	KAMAL ALI <b>Versus</b> THE STATE OF ASSAM HAZARAT ALI AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MD. S M RAHMAN MR. R AHMED	PP, ASSAM
53	<a href="#">Crl.Pet./989/2024</a> FIXED	HAZARAT ALI AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR GIASUDDIN AHMED AND 22 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H DAS MR. B C DEKA MR. M K CHOUDHURY MR. M DUTTA MR. N UDDIN MR. N BARDOLOI	MR. DITUL DAS (r-2) MR. R RAHMAN (r-2) PP, ASSAM PP, ASSAM SC, EDU

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LEAVE NOTE OF ADVOCATES FOR 10/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
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14)	MR. S A AHMED	05-09-2024	To	10-09-2024
15)	MR. R K BHATRA	15-09-2024	To	20-09-2024
16)	MR. A K PURKAYASTHA	09-09-2024	To	10-09-2024
17)	MR. S SHARMA	09-09-2024	To	10-09-2024
18)	MR D C K HAZARIKA	09-09-2024	To	12-09-2024
19)	MR. P P BARUAH	13-09-2024	To	20-09-2024
20)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,10th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 26**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-I, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>DELIVERY OF ORDER</u></b>				
1	<a href="#">WP(C)/1340/2013</a> BY SLIP	ANKIT JOHRI <b>Versus</b> OIL INDIA LTD. and 4 ORS	MR.A SARMA MR.S DAS MR.R DUBEY MR.M GOSWAMI MR.T BARUAH MR. M DASGUPTA MD S ALI MR.S DEY	MR.S N SARMA MR.A SARMAH MR. Y S MANNAN (R-4) MS N DEKARAJA (R-4) SC, OIL MR.A JAHID
2	<a href="#">WP(C)/7040/2023</a> BY SLIP	JYOTSHNA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	MR. D SARMAH (r-4) S. J. SAHARIAH (r-4) SC, SEC. EDU.
<b><u>ADMISSION</u></b>				
3	<a href="#">WP(C)/6264/2019</a> PART-HEARD	HEM CHANDRA DAS <b>Versus</b> GOVT. OF ASSAM AND 2 ORS.	MR H DAS MR. B C DEKA	SC, FINANCE
4	<a href="#">WP(C)/6661/2019</a> PART-HEARD, B/O	MANASH KUMAR SHARMAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. S B CHOUDHURY MR A N AHMED MS. R SULTANA	SC, HIGHER EDU
5	<a href="#">WP(C)/4538/2016</a> BY SLIP	THE JOREHAUT TEA LIMITED <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LIMITED and ANR.	MR.S K KEJRIWAL MRSS KEJRIWAL	MR.N J DUTTA SC, APDCL MR. P N GOSWAMI
6	<b>WITH</b> <a href="#">WP(C)/3977/2016</a>	SATYANARAYAN TEA CO P LTD <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LIMITED and ANR	MR.S K KEJRIWAL MRS S KEJRIWAL	SC, APDCL MR. P N GOSWAMI
7	<a href="#">WP(C)/1861/2017</a> FIXED	ANAMIKA MOTORS <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION ASSTT.S.G.I.
8	<b>WITH</b> <a href="#">WP(C)/1853/2017</a>	ANAMIKA MOTORS <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION ASSTT.S.G.I.

9	<b>WITH</b> <a href="#">WP(C)/1854/2017</a>	ANAMIKA MOTORS <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION ASSTT.S.G.I.
10	<b>WITH</b> <a href="#">WP(C)/1860/2017</a>	ANAMIKA MOTORS <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION ASSTT.S.G.I.
11	<a href="#">WP(C)/8155/2019</a>	HIREN CH. DAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS. B BHUYAN MS. L ISLAM MS R SAHIN	MRS. A GAYAN ASSTT.S.G.I.
12	<a href="#">WP(C)/8554/2019</a> BY SLIP	NO. 050402014 CT(GD) UPENDRA KUMAR PANDEY <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. D P BORAH MS. S BORO MR B PAUL	MS. B SARMA ASSTT.S.G.I.
13	<a href="#">WP(C)/6478/2022</a>	LAL BABU SAHANI AND 35 ORS <b>Versus</b> THE DEPUTY GENERAL MANAGER (IR-L) AND 4 ORS	MR. A D GUPTA MS B DAS	SC, F C I
14	<a href="#">WP(C)/2106/2023</a>	DR. TAPAN HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M NATH MR. A BHATTACHARJEE D J CHAKMA	SC, AG SC, HEALTH
<b>ORDERS</b>				
15	<a href="#">WP(C)/1721/2022</a> PART-HEARD	KABITA LAHKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. S KANUNGOE MR. A S ALI MR. S A B KHABIR	GA, ASSAM SC, BTC SC, FINANCE DEPTT. SC, REVENUE
16	<a href="#">Review.Pet./101/2024</a> IN WP(C)/867/2014 (D/O)	SARIFUDDIN AHMED <b>Versus</b> THE ASSAM CO OPERATIVE APEX BANK LTD AND ANR	MR. S KATAKI MS. R DUTTA	SC, APEX BANK

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